



EXPRESS READ**Vacate stay on Chittoor
encounter: Assn to NHRC**

Madurai: The Joint Action Against Custodial Torture -Tamil Nadu & Puducherry (JAACTTN) has urged the NHRC to take steps to get the interim stay of Andhra HC vacated so that its directions regarding the Chittoor encounter can be implemented. In a release to mark the 10th anniversary of the incident when 20 loggers from TN were shot dead in "self-defence" by Andhra Red Sanders Anti Smuggling Special Task Force at Seshachalam forest in Chittoor on April 7, 2015, JAACTTN legal advisor Henri Tiphange said due to the interim stay, writ petition proceedings is pending. ENS

'FAKE' DOCTOR nabbed from Prayagraj

Damoh Police have succeeded in apprehending Dr Narendra John Camm from Prayagraj in Uttar Pradesh, who was absconding after the deaths of 7 heart patients

NHRC team registers statements of two people, further statements are expected to be registered on April 9

■ Staff Reporter

DAMOH Police have succeeded in apprehending 'fake' doctor Dr Narendra John Camm from Prayagraj in Uttar Pradesh, who was absconding after the deaths of seven heart patients at Missionary Hospital in Damoh. The arrest was confirmed by Damoh Superintendent of Police Shrut Kirti Somvanshi, who said that search teams had been deployed in several locations, including Prayagraj. Earlier, Damoh's Chief Medical and Health Officer (CMHO) Mukesh Jain had filed an FIR against Dr Narendra John Camm late Sunday night while two other persons have also

been named in the case.

The controversy erupted following claims that seven patients died after undergoing heart surgeries performed by Dr Camm, who allegedly practised medicine using fake degrees. Investigations revealed that he carried out angiographies and angioplasties, which were linked to the patients' deaths. On the other hand, a team from the National Human Rights Commission (NHRC) comprised of Rinkle Kumar, Brajveer Kumar and Rajendra Singh visited Damoh on Monday to investigate the matter. Only two individuals appeared before the team named Nabi Beg, son of deceased patient Raheesa Begum, and complainant Krishna Patel. The team also met Collector, SP and CMHO to collect more information. Further statements are expected to be registered on April 9. The team also visited Missionary

DAMOH FAKE DOCTOR CASE: CM Yadav orders strict action and investigate any similar cases

■ By Bhavana 'Aparajita' Shukla



EMPHASISING Government's zero-tolerance policy, Chief Minister Mohan Yadav assured further action will be taken without delay in the Damoh fake doctor scandal. Moreover, the Health Department has been asked to unfold any other cases of same nature. The accused using fake documents conducted multiple surgeries at a Missionary Hospital and some of the patients lost their lives allegedly after the treatment. Chief Minister Yadav said "In the incident which came to light in Damoh, our Government is taking strict action. We do not delay action against such cases. I've instructed the Health Department to investigate any similar cases elsewhere and act immediately." An FIR has been lodged at Kotwali Police Station in Damoh following a report from the Chief Medical and Health Officer (CMHO). The accused, identified as Narendra Yadav, is being charged with fraud and use of forged medical documents to secure a position at the Missionary Hospital. The accused posed as a London-based Cardiologist Dr N John Camm and performed a number of heart surgeries consequently seven patient allegedly died after the surgery.

Notably, The accused's documents raised serious doubts and failed verification checks. He was found practicing without registration in Madhya Pradesh. Confirmation about the seven deaths due to fake surgeries, has yet to be made by the authorities but family members of deceased claimed that their loved once died shortly after undergoing angioplasty under the fake doctor in January. The National Human Rights Commission (NHRC) is also involved in this matter. It seems that the State Government is going tough in this case and Chief Minister has to give orders to the concern department in this regard.

Hospital as part of its inquiry.

According to one of the complaints, the real name of the accused is Narendra Vikramaditya Yadav. He misused the name of UK cardiologist Professor John Camm to mislead patients and they died due to his wrong treatment, the complaint alleged. In his complaint, CMHO Jain alleged Dr Camm had committed a fraud by performing angiography and angioplasty on patients at the Mission Hospital without being registered with the Madhya Pradesh Medical Council. The registration is not displayed on the doctor's medical documents, which appears to be suspicious prima facie. No doctor can provide services in Madhya Pradesh without registration with the MP Medical Council, the FIR stated. The complaint alleged between January and February, many patients died due to treatment by an ineligible doctor in the cardiology department of the hospital.

{ MADHYA PRADESH }

'Fake' doc involved in deaths of 7 held

Shruti Tomar

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BHOPAL/SAGAR: Madhya Pradesh Police on Monday arrested a man who is accused of forging his medical degrees operating on patients in a hospital in Damoh district, allegedly leading to the deaths of at least seven people.

The arrest came on a day the police filed a first information report against the man – identified by the police as Narendra John Camm – under sections 318 (cheating), 338 (forgery of valuable securities, wills, and other important documents), 336 (forgery, specifically creating or altering documents or electronic records with the intent to deceive or cause harm) and 340(2) (using a forged document or electronic record as genuine) of the Bharatiya Nyaya Sanhita (BNS) and under the MP Ayurvedic Council Act.

Damoh superintendent of police Shrutkirti Somvanshi confirmed the arrest from Prayagraj. "After the registration of the FIR, our cyber team got active as this doctor, who is known as Narendra Yadav or Narendra John Camm, had a habit of running away from one place to another. We got input from cyber team and Damoh police nabbed him from Drona Omaxe township in Prayagraj and he is now being brought to



Narendra John Camm

Damoh," said the SP.

The developments came days after the National Human Rights Commission (NHRC) initiated a probe into the deaths of seven people at Mission Hospital in the Damoh district.

On Sunday night, Damoh chief medical and health officer MK Jain filed a complaint with the police, alleging that "Dr. Narendra John Camm" committed fraud by doing angiography and angioplasty in Mission Hospital without registering with the Madhya Pradesh Medical Council. "They didn't find the registration of Dr. Narendra John Camm on the medical documents, which appears suspicious at first sight. They also found forgery in his degrees," said Somvanshi. The matter of the deaths is still being investigated by the district administration and the NHRC, and sections related to the deaths might be added later based on the findings.

An investigation team including district vaccination officer Vishal Shukla, district health officer Vikrant Singh Chauhan, and CMHO Jain were formed to investigate the case in Mission Hospital, Damoh, Jain said. The probe team was formed on April 5. The team did not find Dr. Narendra John Camm in Mission Hospital and the manager told the team that he had left the job, it added.

"The manager provided the documents related to the degree of Dr. Narendra John Camm, in which the investigation team prima facie did not find the registration number of the medical council/ university mentioned in the degrees of the concerned doctor, which is generally mentioned in the documents of all universities and medical councils," the FIR seen by HT said.

"The documents presented by Mission Hospital of Dr. Narendra John Camm, his medical registration, certificate has been issued by Andhra Pradesh Medical Council, but till date, the name of Dr. Narendra John Camm is not appearing in the registration on the official website of Andhra Pradesh Medical Council at registration number 153427, due to which the registration of Dr. Narendra John Camm seems suspicious at first sight, and also, without registration in Madhya Pradesh Medical

Council, no doctor can provide his services in Madhya Pradesh as per the rules..." the FIR further said.

"The doctor did surgery (angioplasty) on 15 heart patients in January-February 2025. Out of these, seven patients died. Some relatives contacted us after which I complained to CMHO MK Jain in February. But no action was taken by CMHO so I, along with the victims' families, filed a complaint to the National Human Rights Commission in March," said Damoh child welfare committee chairman Deepak Tiwari.

The hospital in-charge Pushpa Khare told the CMHO that the doctor was hired through an agency. "The fraud was committed with us as well. We are supporting the administration in the investigation... He joined on January 1 and left in February without informing anyone," she said.

Meanwhile, Pradeep Shukla, the son of former Chhattisgarh assembly speaker Rajendra Prasad Shukla has alleged that the accused performed surgery on his father at a private hospital in Bilaspur in 2006, following which the latter died. "Yadav suggested and performed heart surgery on my father and then he was kept on a ventilator for nearly 18 days before he was declared dead on August 20, 2006," Pradeep was quoted as saying by PTL.

NHRC collects documents from victims' family

Our Staff Reporter

BHOPAL

A three-member team of National Human Rights Commission (NHRC) visited Damoh to look into the fake doctor surgery case of Christian Missionary Hospital on Monday. The team collected documents from victims' families and visited the hos-

pital as well.

Seven deaths have been reported at the hospital allegedly due to surgery by fake doctors. However, an FIR has been registered against fake doctor Narendra Yadav alias Dr John for getting false and fabricated certificates.

Bal Kalyan Samiti district president and complainant

NHRC TEAM IN DAMOH

advocate Deepak Tiwari said that the team will stay in Damoh till April 9. "Today, they met victims' family members of the deceased and collected documents related to surgery performed by accused doctor Narendra Yadav alias Dr John.

"First Krishna Patel had approached us alleging that his relative has been diagnosed with heart blockage in the missionary hospital even as the doctors have not performed angiography. It was surprising for all of us. Similarly, later Navi Qureshi reported that his mother was diagnosed with a cardiac issue and he was told to

deposit Rs 50,000. However, his mother Reshma Begum died soon after surgery at Christian Hospital," said Tiwari.

The NHRC team has collected documents related to surgery like on what basis and recommendation the cardiac surgeries were operated on patients, he further added.

पीड़ित बोला- मुआवजा नहीं, कार्रवाई हो

■ आयोग की टीम के समक्ष पीड़ित के बयान दर्ज पत्रिका न्यूज नेटवर्क patrika.com

दमोह. फर्जी कार्डियोलॉजिस्ट एन जॉन केम के मामले में सोमवार को राष्ट्रीय मानवाधिकार आयोग की टीम ने दमोह में ऑपरेशन के दौरान मृत सात मरीजों में से एक के परिजन और कलेक्टर, एसपी और सीएमएचओ के बयान लिए। उधर, पुलिस ने डॉ. नरेंद्र यादव के खिलाफ दर्ज हुई एफआईआर के बाद उसे यूपी के प्रयागराज से हिरासत में ले लिया है। तीन सदस्यों रिंकल कुमार, ब्रजवीर सिंह और राजेंद्र सिंह को टीम को नबी कुरैशी ने मां रहीसा बेगम के इलाज के दस्तावेज प्रस्तुत किए। टीम के आने से पहले ही सीएमएचओ ने देर रात आरोपी कार्डियोलॉजिस्ट डॉ. नरेंद्र यादव के खिलाफ कोतवाली में एफआईआर दर्ज कराई। टीम ने नबी से पूछा कि तुम क्या चाहते हो। उसने कहा, मुझे मुआवजा नहीं चाहिए। मां तो नहीं बची, पर फर्जी कार्डियोलॉजिस्ट के गलत इलाज से मां की मौत हुई। इसका अफसोस ताउम्र रहेगा। **शेष @पेज 9**



यूपी के प्रयागराज में छिपा था आरोपी

डॉ. नरेंद्र यादव प्रयागराज के औद्योगिक थाना क्षेत्र के एक टाउनशिप में बने मकान में छिपा हुआ था। मोबाइल चालू था। दमोह की साइबर सेल की टीम ने लोकेशन के आधार पर उसे प्रयागराज पुलिस की मदद से पकड़ लिया है। पुलिस उसे अभिरक्षा में लेकर दमोह ला रही है। एसपी श्रुतीकीर्ति सोमवंशी ने बताया कि आरोपी को पकड़ने के लिए दो टीमें बनाई गई थी, जो आसपास के जिलों में आरोपी को तलाश कर रही थी। दमोह लाने पर रिमांड मांगी जाएगी। इससे अन्य मामलों के संबंध में पूछताछ की जाएगी।

2006 में फर्जी डॉक्टर के खिलाफ जांच हुई होती तो आज दमोह में सात मौतें नहीं होतीं

पूर्व विस अध्यक्ष राजेन्द्र प्रसाद शुक्ल के बेटे प्रो.प्रदीप की जुबानी

बिलासपुर. 2 अगस्त 2006 की बात है। मेरे बाबूजी राजेन्द्र प्रसाद शुक्ल की तबीयत खराब होने पर शहर के अपोलो हॉस्पिटल में भर्ती कराया गया। वहां बाबूजी का इलाज डॉ.राजीव राठी करते थे। लेकिन वे अपोलो छोड़कर दूसरी जगह चले गए थे। उनकी जगह डॉ. नरेन्द्र विक्रमादित्य यादव ने उनकी एंजियोप्लास्टी की थी। उस समय डॉ. नरेन्द्र के बारे में बताया गया था कि वे मध्य भारत में लेजर से हार्ट का ऑपरेशन करने वाले सबसे अच्छे डॉक्टर हैं।

सर्जरी के कुछ घंटे के बाद बाबूजी की तबीयत बिगड़ गई। उन्हें करीब 18 दिन तक वेंटिलेटर पर आईसीयू में रखा गया। लेकिन प्राइवेट वार्ड में शिफ्ट करते ही 20 अगस्त 2006 को बाबूजी नहीं रहे। तभी मुझे इन पर शक हुआ था। इसके बाद अपोलो में इस डॉक्टर की सर्जरी के बाद कुछ और मौतें हुई थीं। अपोलो का स्टाफ भी इस फर्जी डॉक्टर को लाइक नही करता था। वह यहां अकेला रहता था। इस बीच डॉ. नरेन्द्र अपोलो से फरार हो गया। मैंने आरटीआई से उनकी डिग्री

की जानकारी मांगी थी, लेकिन मुझे नह दी गई। मैं उन्हें गूगल आदि पर ढूंढ रह था, लेकिन कल जब दमोह मिशन हॉस्पिटल में 7 मौतों के पीछे इस डॉक्टर का नाम व फोटो देखी तो मेरे सामं 2006 का वह दृश्य सामने आ गया काश, उस समय फर्जी डॉक्टर नरेन्द्र विक्रमादित्य यादव उर्फ नरेन्द्र जॉन केर के खिलाफ कड़ाई से जांच हुई होती त आज इतनी मौतें नहीं होती। ऐसे फज डॉक्टरों के खिलाफ कड़ी कार्रवाई होनी ही चाहिए।

आईएमए और अपोलो ने की थी जांच

इस मामले में आईएमए बिलासपुर शाखा के तत्कालीन प्रतिनिधियों व अपोलो प्रबंधन ने शिकायत के बाद उक्त डॉक्टर के खिलाफ जांच की थी। लेकिन जांच में क्या रिपोर्ट आई, यह जानकारी किसी को नहीं है। आईएमए के पदाधिकारी ने

बताया कि वह डॉ. नरेन्द्र एसोसिएशन का सदस्य भी नहीं था। 2006 के बाद नर्सिंग एक्ट आया, जिसमें डॉक्टर को नौकरी लगाने से पहले अब सीएमएचओ दफ्तर में मेडिकल की डिग्री और पंजीयन की जानकारी दी जाती है।

रेकॉर्ड देखने पड़ेंगे: अपोलो ने

सीईओ डॉ.अर्नब राहा का कहना है कि मामला 19 साल पहले का है। इस कारण पुराने रेकॉर्ड देखने पड़ेंगे। इसके बाद ही पता चलेगा कि इस नाम का कोई डॉक्टर अपोलो में था और उन्होंने राजेन्द्र प्रसाद शुक्ल का ऑपरेशन किया था।

पीड़ित बोला- मुआवजा नहीं, कार्रवाई हो

■ आयोग की टीम के समक्ष पीड़ित के बयान दर्ज पत्रिका न्यूज नेटवर्क patrika.com

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पूर्व विस अध्यक्ष राजेन्द्र प्रसाद शुक्ल के बेटे प्रो.प्रदीप की जुबानी

बिलासपुर. 2 अगस्त 2006 की बात है। मेरे बाबूजी राजेन्द्र प्रसाद शुक्ल की तबीयत खराब होने पर शहर के अपोलो हॉस्पिटल में भर्ती कराया गया। वहां बाबूजी का इलाज डॉ.राजीव राठी करते थे। लेकिन वे अपोलो छोड़कर दूसरी जगह चले गए थे। उनकी जगह डॉ. नरेन्द्र विक्रमादित्य यादव ने उनकी एंजियोप्लास्टी की थी। उस समय डॉ. नरेन्द्र के बारे में बताया गया था कि वे मध्य भारत में लेजर से हार्ट का ऑपरेशन करने वाले सबसे अच्छे डॉक्टर हैं।

सर्जरी के कुछ घंटे के बाद बाबूजी की तबीयत बिगड़ गई। उन्हें करीब 18 दिन तक वेंटीलेटर पर आईसीयू में रखा गया। लेकिन प्राइवेट वार्ड में शिफ्ट करते ही 20 अगस्त 2006 को बाबूजी नहीं रहे। तभी मुझे इन पर शक हुआ था। इसके बाद अपोलो में इस डॉक्टर की सर्जरी के बाद कुछ और मौतें हुई थीं। अपोलो का स्टाफ भी इस फर्जी डॉक्टर को लाइक नही करता था। वह यहां अकेला रहता था। इस बीच डॉ. नरेन्द्र अपोलो से फरार हो गया। मैंने आरटीआई से उनकी डिग्री

की जानकारी मांगी थी, लेकिन मुझे नह दी गई। मैं उन्हें गूगल आदि पर ढूंढ रह था, लेकिन कल जब दमोह मिशन हॉस्पिटल में 7 मौतों के पीछे इस डॉक्टर का नाम व फोटो देखी तो मेरे सामं 2006 का वह दृश्य सामने आ गया काश, उस समय फर्जी डॉक्टर नरेन्द्र विक्रमादित्य यादव उर्फ नरेन्द्र जॉन केर के खिलाफ कड़ाई से जांच हुई होती त आज इतनी मौतें नहीं होती। ऐसे फज डॉक्टरों के खिलाफ कड़ी कार्रवाई होना ही चाहिए।

आईएमए और अपोलो ने की थी जांच

इस मामले में आईएमए बिलासपुर शाखा के तत्कालीन प्रतिनिधियों व अपोलो प्रबंधन ने शिकायत के बाद उक्त डॉक्टर के खिलाफ जांच की थी। लेकिन जांच में क्या रिपोर्ट आई, यह जानकारी किसी को नहीं है। आईएमए के पदाधिकारी ने

बताया कि वह डॉ. नरेन्द्र एसोसिएशन का सदस्य भी नहीं था। 2006 के बाद नर्सिंग एक्ट आया, जिसमें डॉक्टर को नौकरी लगाने से पहले अब सीएमएचओ दफ्तर में मेडिकल की डिग्री और पंजीयन की जानकारी दी जाती है।

रेकॉर्ड देखने पड़ेंगे: अपोलो ने

सीईओ डॉ.अर्नब राहा का कहना है कि मामला 19 साल पहले का है। इस कारण पुराने रेकॉर्ड देखने पड़ेंगे। इसके बाद ही पता चलेगा कि इस नाम का कोई डॉक्टर अपोलो में था और उन्होंने राजेन्द्र प्रसाद शुक्ल का ऑपरेशन किया था।

दमोह में दिल के ऑपरेशन के बाद मरीजों की मौत का मामला मानवाधिकार आयोग की टीम ने पीड़ित परिजन के लिए बयान



शिकंजे में फर्जी कार्डियोलॉजिस्ट

मानवाधिकार आयोग के दौरे से पहले सीएमएचओ ने दर्ज कराई एफआइआर, शाम को प्रयागराज से डॉक्टर गिरफ्तार

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दमोह. फर्जी कार्डियोलॉजिस्ट एन जॉन केम उर्फ डॉ. नरेंद्र विक्रमादित्य यादव को पुलिस ने प्रयागराज से गिरफ्तार कर लिया। वह औद्योगिक थाना क्षेत्र की टाउनशिप में छिपा था। दमोह साइबर सेल ने उसके चालू मोबाइल की लोकेशन के आधार पर प्रयागराज पुलिस की मदद से पकड़ लिया। पुलिस उसे रात 11.30 बजे दमोह लेकर आ गई। इससे पहले सोमवार सुबह राष्ट्रीय मानवाधिकार आयोग की टीम दमोह पहुंची। ऑपरेशन के दौरान मृत सात मरीजों में से एक के परिजन, कलेक्टर, एसपी व सीएमएचओ के बयान लिए। दो परिजन शाम तक इंतजार करते रहे पर बयान नहीं हो पाए। आयोग की टीम शाम 5 बजे मिशन अस्पताल पहुंची, प्रबंधक से पूछताछ की। गौरतलब है कि मामला तूल पकड़ने और टीम के आने से पहले सीएमएचओ ने रविवार देर रात कोतवाली में डॉक्टर पर एफआइआर दर्ज कराई। पीड़ित कृष्णा पटेल ने बताया, फरवरी में कलेक्टर को शिकायत की। सुनवाई नहीं हुई तो मानवाधिकार आयोग में गए। इसके बाद मामला उजागर हुआ।

संबंधित @ मध्यप्रदेश



मिशन अस्पताल में जांच

मानवाधिकार आयोग सदस्य रिंकल कुमार, ब्रजवीर सिंह और राजेंद्र सिंह ने अस्पताल में जांच की। यहां उसने 43 दिन काम किया था।

मुझे मुआवजा नहीं चाहिए, डॉक्टर पर हो सख्त कार्रवाई

नबी कुरैशी ने मानवाधिकार टीम को मां रहीसा बेगम के इलाज के



दस्तावेज दिए। टीम ने पूछा-क्या चाहते हो। नबी ने कहा, मुआवजा नहीं चाहिए। मां को नहीं बचा सका, पर

उम्मीद करता हूँ कि निष्पक्ष जांच हो और दोषी पर कड़ी कार्रवाई हो।

ऐसी घटनाओं को बर्दाश्त नहीं करेगी सरकार

ऐसी घटनाएं बर्दाश्त नहीं करेगी। सख्त कार्रवाई



कराएंगे। कोई कमी, गलती या तथ्य छिपाए हैं तो सरकार संज्ञान में लेगी। स्वास्थ्य एवं चिकित्सा शिक्षा विभाग को निर्देश दे दिए हैं।

डॉ. मोहन यादव, मुख्यमंत्री

पत्रिका ने जो लिखा उसी आधार पर एफआइआर



डॉ. केम ने मप्र मेडिकल काउंसिल में बिना पंजीयन मिशन अस्पताल में एंजियोप्लास्टी कर धोखाधड़ी की। अस्पताल ने पंजीयन से संबंधित दस्तावेज उपलब्ध नहीं कराए। सीएमएचओ के इस प्रतिवेदन पर पुलिस ने डॉक्टर पर धारा 318-4, 338, 336-3, 340 सहित अन्य धाराओं में केस दर्ज किया है।

दमोह में दिल के ऑपरेशन के बाद मरीजों की मौत का मामला मानवाधिकार आयोग की टीम ने पीड़ित परिजन के लिए बयान



शिकंजे में फर्जी कार्डियोलॉजिस्ट

मानवाधिकार आयोग के दौरे से पहले सीएमएचओ ने दर्ज कराई एफआइआर, शाम को प्रयागराज से डॉक्टर गिरफ्तार

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संबंधित @ मध्यप्रदेश



मिशन अस्पताल में जांच

मानवाधिकार आयोग सदस्य रिंकल कुमार, ब्रजवीर सिंह और राजेंद्र सिंह ने अस्पताल में जांच की। यहां उसने 43 दिन काम किया था।

मुझे मुआवजा नहीं चाहिए, डॉक्टर पर हो सख्त कार्रवाई

नबी कुरैशी ने मानवाधिकार टीम को मां रहीसा बेगम के इलाज के



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ऐसी घटनाओं को बर्दाश्त नहीं करेगी सरकार

ऐसी घटनाएं बर्दाश्त नहीं करेगी। सख्त कार्रवाई



कराएंगे। कोई कमी, गलती या तथ्य छिपाए हैं तो सरकार संज्ञान में लेगी। स्वास्थ्य एवं चिकित्सा शिक्षा विभाग को निर्देश दे दिए हैं।

डॉ. मोहन यादव, मुख्यमंत्री

पत्रिका ने जो लिखा उसी आधार पर एफआइआर



डॉ. केम ने मप्र मेडिकल काउंसिल में बिना पंजीयन मिशन अस्पताल में एंजियोप्लास्टी कर धोखाधड़ी की। अस्पताल ने पंजीयन से संबंधित दस्तावेज उपलब्ध नहीं कराए। सीएमएचओ के इस प्रतिवेदन पर पुलिस ने डॉक्टर पर धारा 318-4, 338, 336-3, 340 सहित अन्य धाराओं में केस दर्ज किया है।

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शिकंजे में फर्जी कार्डियोलॉजिस्ट

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संबंधित @ मध्यप्रदेश



मिशन अस्पताल में जांच

मानवाधिकार आयोग सदस्य रिंकल कुमार, ब्रजवीर सिंह और राजेंद्र सिंह ने अस्पताल में जांच की। यहां उसने 43 दिन काम किया था।

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ऐसी घटनाओं को बर्दाश्त नहीं करेगी सरकार

ऐसी घटनाएं बर्दाश्त नहीं करेगी। सख्त कार्रवाई



कराएंगे। कोई कमी, गलती या तथ्य छिपाए हैं तो सरकार संज्ञान में लेगी। स्वास्थ्य एवं चिकित्सा शिक्षा विभाग को निर्देश दे दिए हैं।

डॉ. मोहन यादव, मुख्यमंत्री

पत्रिका ने जो लिखा उसी आधार पर एफआइआर



डॉ. केम ने मप्र मेडिकल काउंसिल में बिना पंजीयन मिशन अस्पताल में एंजियोप्लास्टी कर धोखाधड़ी की। अस्पताल ने पंजीयन से संबंधित दस्तावेज उपलब्ध नहीं कराए। सीएमएचओ के इस प्रतिवेदन पर पुलिस ने डॉक्टर पर धारा 318-4, 338, 336-3, 340 सहित अन्य धाराओं में केस दर्ज किया है।

दमोह मिशन अस्पताल दो कहानियों से समझिए मामले की गंभीरता अगर फर्जी डॉक्टर के खिलाफ होती जांच तो सात लोगों की बच जाती जानें



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बिलासपुर. 2 अगस्त 2006 की बात है। मेरे बाबूजी राजेन्द्र प्रसाद शुक्ल की तबीयत खराब होने पर शहर के अपोलो हॉस्पिटल में भर्ती कराया गया। वहां बाबूजी का इलाज डॉ.राजीव राठी करते थे, लेकिन वे अपोलो छोड़कर दूसरी जगह चले गए थे। इसलिए उनकी जगह डॉ. नरेन्द्र विक्रमादित्य यादव ने उनकी एंजियोप्लास्टी की थी।

उस समय डॉ. नरेन्द्र के बारे में बताया गया था कि वे मध्य भारत में लेजर से हार्ट का ऑपरेशन करने वाले सबसे अच्छे डॉक्टर हैं। सर्जरी के कुछ घंटे के बाद बाबूजी की तबीयत बिगड़ गई। उन्हें करीब 18 दिन तक वेंटीलेटर पर आईसीयू में रखा गया। लेकिन प्राइवेट वार्ड में शिफ्ट करते ही 20 अगस्त 2006 को बाबूजी नहीं रहे। तभी मुझे इन पर शक हुआ था। इसके बाद अपोलो में इस डॉक्टर की सर्जरी के बाद कुछ और मौतें हुई थी। अपोलो का स्टाफ भी इस फर्जी डॉक्टर को लाइक नहीं करता था। वह यहां अकेला रहता था। इस बीच डॉ. नरेन्द्र अपोलो से फरार हो गया। मैंने आरटीआइ से उसकी तमाम डिग्री की



पुलिस आरोपी डॉ. नरेन्द्र को रात 11.30 बजे प्रयागराज से दमोह लेकर पहुंची।

जानकारी मांगी थी, लेकिन मुझे नहीं दी गई। कल जब दमोह मिशन हॉस्पिटल में 7 मौतों के पीछे इस डॉक्टर का नाम व फोटो देखी तो मेरे सामने 2006 का वह दृश्य सामने आ गया।

काश, उस समय फर्जी डॉक्टर नरेन्द्र विक्रमादित्य यादव उर्फ नरेन्द्र जॉन केस के खिलाफ कड़ाई से जांच हुई होती तो आज इतनी मौतें नहीं होती। ऐसे फर्जी डॉक्टरों के खिलाफ कड़ी कार्रवाई होनी ही चाहिए।

(जैसा कि प्रो. प्रदीप शुक्ल ने बताया)

जबलपुर में निकले कम ब्लॉकिज :

दमोह में मानवाधिकार आयोग को सोमवार को बयान दर्ज कराने सिविल वार्ड निवासी कृष्णा पटेल भी आया। डॉ. एन जॉन केम ने जिन आठ मरीजों का इलाज किया था, उनमें से इस युवक के दादा ही बचे थे। 31 जनवरी को कृष्णा अपने दादा आशाराम पटेल को लेकर मिशन अस्पताल गए। जहां कार्डियोलॉजिस्ट एनजोन केम ने तीन ब्लॉकिज बताए थे। ओपन हार्ट सर्जरी कराने कहा था। सवाल पूछा तो वे भड़क गए। हालांकि एंजियोप्लास्टी करा ली, जब बाहर ओपन हार्ट सर्जरी कराने एंजियोप्लास्टी की सीडी मांगी तो बमुरिकल उन्हें दी, पर वह भी खाली थी।

रेकॉर्ड देखने पड़ेंगे

अपोलो के सीईओ डॉ.अर्नब राहा का कहना है कि मामला 19 साल पहले का है। इस कारण पुराने रेकॉर्ड देखने पड़ेंगे। इसके बाद ही पता चलेगा कि डॉ. नरेन्द्र विक्रमादित्य यादव नामक कोई डॉक्टर अपोलो में था और उन्होंने राजेन्द्र प्रसाद शुक्ल का ऑपरेशन किया था। यदि उस वक्त शिकायत की गई होगी तो निश्चित रूप से जांच भी हुई होगी।

दमोह मिशन अस्पताल... दो कहानियों से समझिए मामले की गंभीरता

अगर फर्जी डॉक्टर के खिलाफ होती जांच तो सात की बच सकती थी जान

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बिलासपुर (छत्तीसगढ़). 2 अगस्त 2006 की बात है। मेरे बाबूजी राजेन्द्र प्रसाद शुक्ल (छग के पूर्व विधानसभा अध्यक्ष) की तबीयत खराब होने पर बिलासपुर के अपोलो हॉस्पिटल में भर्ती कराया। वहां इलाज डॉ.राजीव राठी करते थे, लेकिन वे अपोलो छोड़कर दूसरी जगह चले गए थे। इसलिए उनकी जगह डॉ. नरेन्द्र विक्रमादित्य यादव ने उनकी एंजियोप्लास्टी की थी।

उस समय डॉ. नरेन्द्र के बारे में बताया गया था कि वे मध्य भारत में लेजर से हार्ट का ऑपरेशन करने वाले सबसे अच्छे डॉक्टर हैं। सर्जरी के कुछ घंटे के बाद बाबूजी की तबीयत बिगड़ गई। उन्हें करीब 18 दिन तक वेंटीलेटर पर आईसीयू में रखा गया। लेकिन प्राइवेट वार्ड में शिफ्ट करते ही 20 अगस्त 2006 को बाबूजी नहीं रहे। तभी मुझे इन पर शक हुआ था। इसके बाद अपोलो में इस डॉक्टर की सर्जरी के बाद कुछ और मौतें हुई थी। अपोलो का स्टाफ भी इस फर्जी डॉक्टर को लाइक नहीं करता था। वह यहाँ अकेला रहता था। इस बीच डॉ. नरेन्द्र अपोलो से फरार हो गया। मैंने आरटीआइ से



पुलिस आरोपी डॉ. नरेन्द्र को रात 11:30 बजे प्रयागराज से दमोह लेकर पहुंची।

उसकी तमाम डिग्री की जानकारी मांगी थी, लेकिन मुझे नहीं दी गई। कल जब दमोह मिशन हॉस्पिटल में 7 मौतों के पीछे इस डॉक्टर का नाम व फोटो देखी तो मेरे सामने 2006 का वह दृश्य सामने आ गया। काश, उस समय फर्जी डॉक्टर नरेन्द्र विक्रमादित्य यादव उर्फ नरेन्द्र जॉन केस के खिलाफ कड़ाई से जांच हुई होती तो आज इतनी मौतें नहीं होती। ऐसे फर्जी डॉक्टरों के खिलाफ कड़ी कार्रवाई होनी ही चाहिए। (जैसा राजेंद्र शुक्ल के बेटे प्रो. प्रदीप शुक्ल ने पत्रिका को बताया)

जबलपुर में निकले कम ब्लॉकेज

दमोह में मानवाधिकार आयोग को सोमवार को बयान दर्ज कराने सिविल वार्ड निवासी कृष्णा पटेल भी आए। डॉ. एन जॉन केम ने जिन आठ मरीजों का इलाज किया था, उनमें से इस युवक के दादा ही बचे थे। 31 जनवरी को कृष्णा अपने दादा आशाराम पटेल को लेकर मिशन

अस्पताल गए। जहां कार्डियोलॉजिस्ट एनजोन केम ने तीन ब्लॉकेज बताए थे। ओपन हार्ट सर्जरी कराने कहा था। सवाल पूछा तो वे



भड़क गए। हालांकि एंजियोप्लास्टी करा ली, जब बाहर ओपन हार्ट सर्जरी कराने एंजियोप्लास्टी की सीडी मांगी तो बमुश्किल उन्हें दी, पर वह भी खाली थी। इसके बाद जबलपुर में दादा को दो ब्लॉकेज निकले। पटेल ने बताया, डॉ. केम पहले नरसिंहपुर के एक निजी अस्पताल में था, जहां तीन मौतें हुई थीं। पटेल ने बताया, फरवरी में उसने कलेक्टर को लिखित शिकायत की। जांच का आश्वासन मिला, पर कोई अपडेट नहीं दिया।

पुराने रेकॉर्ड देखने पड़ेंगे

अपोलो के सीईओ डॉ.अर्नब राहा का कहना है कि मामला 19 साल पहले का है। इस कारण पुराने रेकॉर्ड देखने पड़ेंगे। इसके बाद ही पता चलेगा कि डॉ. नरेन्द्र विक्रमादित्य यादव नामक कोई डॉक्टर अपोलो में था और उन्होंने राजेन्द्र प्रसाद शुक्ल का ऑपरेशन किया था। यदि उस वक्त शिकायत की गई होगी तो निश्चित रूप से जांच भी हुई होगी।

लापरवाही से सात मरीजों की जान लेने वाला कथित डाक्टर गिरफ्तार

रविवार देर रात दमोह में एफआइआर, सोमवार को प्रयागराज से गिरफ्तारी

नवदुनिया प्रतिनिधि, दमोह: दमोह के मिशन अस्पताल में इसी वर्ष जनवरी और फरवरी माह में 15 मरीजों के हृदय की सर्जरी के बाद सात लोगों की मौत के मामले में कथित सर्जन डा. नरेंद्र यादव उर्फ एन जौन केम को दमोह पुलिस ने सोमवार दोपहर उग्र के प्रयागराज से गिरफ्तार कर लिया। उसके खिलाफ रविवार को कोतवाली थाने में केस दर्ज कराया गया था। डा. नरेंद्र यादव के विरुद्ध धोखाधड़ी और जालसाजी की धाराओं में प्रकरण दर्ज किया गया है। दोपहर में मुख्यमंत्री डा. मोहन यादव ने फर्जी डाक्टरों की जांच के निर्देश दिए थे। पुलिस अधीक्षक श्रुतकीर्ति सोमवंशी के मुताबिक आरोपित को गिरफ्तार कर दमोह लाया जा रहा है। मामले से जुड़े



कथित सर्जन डा. नरेंद्र यादव उर्फ एन जौन केम।

पंजीयन मग्न मेडिकल काउंसिल में नहीं है। ऐसी स्थिति में वह यहां सर्जरी नहीं कर सकते थे। अस्पताल में उन्होंने आंध्रप्रदेश मेडिकल काउंसिल में पंजीयन की बात बताई थी। उसकी वेबसाइट पर भी पंजीयन दिखाई नहीं दे रहा है। अब डा. नरेंद्र यादव अस्पताल छोड़कर जा चुके हैं।

कई दस्तावेज भी जब्त किए हैं। वहीं पुलिस को की गई शिकायत में मुख्य स्वास्थ्य एवं चिकित्सा अधिकारी डा. एमके जैन ने बताया है कि डा. नरेंद्र यादव का

सर्किट हाउस में दर्ज किए पीड़ितों के स्वजन के बयान इस बीच, राष्ट्रीय मानवाधिकार आयोग की तीन सदस्यीय टीम ने प्रकरण की जांच शुरू कर दी है। सोमवार को टीम ने सर्किट हाउस में पीड़ित पक्षों को सुनकर उनके बयान दर्ज किए। पहले दिन तीन पीड़ित परिवार के सदस्यों ने जांच टीम के समक्ष बयान दर्ज कराए हैं। मिशन अस्पताल में जिन सात लोगों की मौत हुई, उनमें से पांच के नाम सामने आ चुके हैं। इनमें सत्येंद्र सिंह राठौर, निवासी लाडनवाग हथना, दमोह, रहीसा वेग निवासी पुराना बाजार नंबर-2 दमोह, इजरायल खान, निवासी डा.पसारी के पास दमोह, बुद्ध अहिरवाल और मंगल सिंह राजपूत निवासी बरतलाई पटेरा जिला दमोह हैं। ● पेज 4 भी पढ़ें

दमोह में लापरवाही से सात मरीजों की जान लेने वाला कथित डाक्टर प्रयागराज से गिरफ्तार

नईदुनिया प्रतिनिधि, दमोह : मध्य प्रदेश के दमोह के मिशन अस्पताल में इसी वर्ष जनवरी और फरवरी माह में 15 मरीजों के हृदय की सर्जरी के बाद सात लोगों की असामयिक मौत के मामले में कथित सर्जन डा. नरेंद्र यादव उर्फ एन जोन केम को दमोह पुलिस ने सोमवार दोपहर उत्तर प्रदेश के प्रयागराज से गिरफ्तार कर लिया। उसके विरुद्ध रविवार रात दो बजे कोतवाली थाने में केस दर्ज कराया गया था। डा. नरेंद्र यादव के विरुद्ध धोखाधड़ी और जालसाजी की धाराओं में प्रकरण दर्ज किया गया है। दोपहर में मुख्यमंत्री डा. मोहन यादव ने फर्जी डाक्टरों की जांच के निर्देश दिए थे।

पुलिस अधीक्षक श्रुतकीर्ति सोमवंशी के मुताबिक आरोपित को गिरफ्तार कर दमोह लाया जा रहा है। मामले से जुड़े कई दस्तावेज भी जब्त किए हैं। वहीं पुलिस से की गई शिकायत में मुख्य स्वास्थ्य एवं चिकित्सा अधिकारी डा. एमके जैन ने बताया है कि डा. नरेंद्र यादव का पंजीयन मध्य प्रदेश मेडिकल काउंसिल में नहीं है। ऐसी स्थिति में वह यहां सर्जरी नहीं कर सकते थे। इसके अलावा अस्पताल में उन्होंने आंध्रप्रदेश मेडिकल काउंसिल में पंजीयन की बात बताई थी। उसकी वेबसाइट पर भी उनका पंजीयन दिखाई नहीं दे रहा है। उल्लेखनीय है कि आरोपित डा. नरेंद्र यादव पर पहले भी कई आपराधिक मामले दर्ज होने की बात सामने आई है। उसके



कथित सर्जन डा. नरेंद्र यादव उर्फ एन जोन केम। सौजन्य इंटरनेट मीडिया

आधार कार्ड के अनुसार उसका नाम नरेंद्र जान केम है जो देहरादून का निवासी है।

सर्किट हाउस में दर्ज किए पीड़ितों के स्वजन के बयान: इस बीच, राष्ट्रीय मानवाधिकार आयोग की तीन सदस्यीय टीम ने इस प्रकरण की जांच शुरू कर दी है। सोमवार को टीम ने सबसे पहले सर्किट हाउस में पीड़ित पक्षों को सुनकर उनके बयान दर्ज किए। पहले दिन तीन पीड़ित परिवार के सदस्यों ने अपने बयान जांच टीम के समक्ष दर्ज कराए हैं। टीम देर शाम मिशन अस्पताल पहुंची और रात नौ बजे तक जांच जारी रही। इस दौरान जांच टीम ने अस्पताल स्टाफ के सदस्यों से एक-एक करके पूछताछ की और इस दौरान अस्पताल से संबंधित रिकार्ड भी जांचे। जानकारी के मुताबिक टीम को मिशन अस्पताल

छत्तीसगढ़ के पूर्व विधानसभा अध्यक्ष की भी गई थी जान

फर्जी काडियोलॉजिस्ट नरेंद्र विक्रमादित्य वर्ष 2005-6 में बिलासपुर के अपोलो अस्पताल में कार्यरत था। उन्होंने दमोह की तरह बिलासपुर में भी इसी तरह की घटना को अंजाम दिया था। छत्तीसगढ़ के पूर्व विधानसभा अध्यक्ष स्व राजेंद्र प्रसाद शुक्ल की मौत भी इसी डाक्टर की लापरवाही से हुई थी। स्व शुक्ल के पुत्र प्रदीप शुक्ल ने यह आरोप लगाया था। 20 अगस्त 2006 को उनकी तबीयत बिगड़ने पर अपोलो अस्पताल में भर्ती कराया गया था। डा नरेंद्र ने आपरेशन किया था। इसके बाद तबीयत बिगड़ने पर उन्हें वेंटीलेटर पर रखा गया। कुछ दिनों बाद उनकी मौत हो गई। स्व शुक्ल के पुत्र ने आरोप लगाया था कि डाक्टर नरेंद्र द्वारा की गई सर्जरी से सात-आठ मरीजों की मौत हुई है। इसके बाद मामले की जांच कराई गई। इसमें नरेंद्र के पास सिर्फ एमबीबीएस की डिग्री थी। उन्होंने जांच रिपोर्ट सीएमएचओ को सौंपी थी। इसके बाद डा नरेंद्र फरार हो गए। मामले में अपोलो अस्पताल प्रबंधन का कहना है कि पुराने दस्तावेज खंगाले जा रहे हैं।

ने कथित सर्जन के संबंध में कोई दस्तावेज उपलब्ध नहीं कराए हैं। मिशन अस्पताल में जिन सात लोगों की मौत हुई, उनमें से पांच के नाम सामने आ चुके हैं।

दमोह में सात मरीजों की मौत का आरोपित फर्जी कार्डियोलाजिस्ट प्रयागराज से गिरफ्तार

नईदुनिया प्रतिनिधि, दमोह : मध्य प्रदेश के दमोह के मिशन अस्पताल में इसी वर्ष जनवरी और फरवरी माह में 15 मरीजों के हृदय की सर्जरी के बाद सात लोगों की मौत के मामले में फर्जी कार्डियोलाजिस्ट डा. नरेंद्र यादव उर्फ नरेंद्र जोन केम को पुलिस ने सोमवार दोपहर उत्तर प्रदेश के प्रयागराज से गिरफ्तार कर लिया। उसके विरुद्ध रविवार रात दो बजे कोतवाली थाने में धोखाधड़ी और जालसाजी की धाराओं में प्रकरण दर्ज किया गया था।

पुलिस अधीक्षक श्रुतकीर्ति सोमवंशी के मुताबिक आरोपित को दमोह लाया जा रहा है। पुलिस ने उसके पास से कई दस्तावेज भी जब्त किए। पुलिस से की गई शिकायत में सीएमएचओ डा. एमके जैन ने बताया है कि डा. नरेंद्र यादव का पंजीयन मध्य प्रदेश मेडिकल काउंसिल में नहीं है। ऐसी स्थिति में वह यहां सर्जरी नहीं कर सकता था। अस्पताल में उसने आंध्र प्रदेश मेडिकल काउंसिल में पंजीयन की बात बताई थी, मगर वेबसाइट पर भी पंजीयन नहीं दिख रहा है। डा. नरेंद्र यादव पर पहले भी कई आपराधिक मामले दर्ज होने की बात सामने आई है। उसके आधार कार्ड के अनुसार उसका नाम नरेंद्र जान



आरोपित डा. नरेंद्र यादव।

● सौजन्य इंटरनेट मीडिया

● रविवार देर रात दमोह कोतवाली में सीएमएचओ की शिकायत पर दर्ज हुई एफआइआर

● सीएमएचओ ने बताया, मप्र मेडिकल काउंसिल में नहीं है आरोपित डाक्टर का पंजीयन

केम है, जिस पर देहरादून का पता अंकित है, मगर उस पते पर ऐसे किसी व्यक्ति के रहने की पुष्टि नहीं हुई है।

मानवाधिकार आयोग की टीम ने लिए पीड़ितों के स्वजन के बयान : उधर, राष्ट्रीय मानवाधिकार आयोग की तीन सदस्यीय टीम ने सोमवार से दमोह में मामले की जांच शुरू कर दी है। टीम ने सबसे पहले सर्किट हाउस में पीड़ित पक्षों

छत्तीसगढ़ के पूर्व विधानसभा अध्यक्ष की भी गई थी जान

डा. नरेंद्र वर्ष 2005-06 में बिलासपुर के अपोलो अस्पताल में भी कार्यरत था। आरोप है कि छत्तीसगढ़ के पूर्व विधानसभा अध्यक्ष राजेंद्र प्रसाद शुक्ल समेत आठ लोगों की मौत भी उसी की लापरवाही से हुई थी। स्व. शुक्ल के पुत्र प्रदीप शुक्ल ने आरोप लगाया कि 20 अगस्त 2006 को तबीयत बिगड़ने पर पिता को अपोलो अस्पताल में भर्ती कराया गया था। डा. नरेंद्र ने आपरेशन किया था। मामले में उन्होंने जांच भी कराई। पता चला कि नरेंद्र के पास सिर्फ एमबीबीएस की डिग्री है। उन्होंने रिपोर्ट सीएमएचओ को सौंपी थी। इसके बाद डा. नरेंद्र फरार हो गया। अब अपोलो अस्पताल प्रबंधन का कहना है कि पुराने दस्तावेज खंगाले जा रहे हैं।

को सुना। पहले दिन तीन पीड़ित परिवारों के सदस्यों ने बयान दर्ज कराए। टीम देर शाम मिशन अस्पताल पहुंची और रात नौ बजे तक जांच जारी रही। जानकारी के मुताबिक टीम को मिशन अस्पताल ने सर्जन के संबंध में कोई दस्तावेज उपलब्ध नहीं कराए हैं। इस अस्पताल में जिन सात लोगों की मौत हुई, उनमें से पांच के नाम सामने आ चुके हैं।

Mid-day

Madhya Pradesh: Fake cardiologist booked after seven deaths at Damoh missionary hospital

<https://www.mid-day.com/news/india-news/article/madhya-pradesh-fake-cardiologist-booked-after-seven-deaths-at-damoh-missionary-hospital-23514582>

Updated on: 07 April,2025 12:08 PM IST | Bhopal
mid-day online correspondent

A man posing as a cardiologist at a missionary hospital in Madhya Pradesh's Damoh district has been booked after seven patient deaths, prompting an NHRC investigation into his fraudulent practices and lack of registration

A case has been registered against a man posing as a cardiologist at a missionary hospital in Madhya Pradesh's Damoh district, following the deaths of seven patients allegedly under his care, according to PTI.

The Damoh police filed the FIR late on Sunday night based on a complaint by the district's Chief Medical and Health Officer (CMHO), Dr MK Jain, PTI reports. The accused, identified as Dr Narendra John Camm, has been booked for allegedly conducting critical cardiac procedures without proper medical registration. A team from the National Human Rights Commission (NHRC) is set to visit Damoh from 7th to 9th April to probe the allegations.

Dr Jain's complaint stated that Dr Camm had fraudulently carried out angiographies and angioplasties at the Mission Hospital despite not being registered with the Madhya Pradesh Medical Council, as is mandatory for all practising doctors in the state. "His name does not appear on the council's database, and the registration number is missing from his documents," the FIR noted, as per PTI.

A preliminary investigation carried out by a panel of doctors – formed following a directive from the district collector – could not verify the authenticity of Dr Camm's credentials. The hospital's management later claimed the doctor had already vacated the premises.

The FIR further stated that while the hospital had submitted a medical registration certificate from the Andhra Pradesh Medical Council for the accused, checks on the council's official website revealed no such listing under the name 'Dr Narendra John Camm'.

The matter took a more disturbing turn when a local resident alleged in a previous complaint to the NHRC that the individual in question had used the alias 'Dr N John Camm', borrowing the identity of a well-known British cardiologist, Professor John Camm, in a bid to gain the trust of patients. The complainant claimed the man's real identity is Narendra Vikramaditya Yadav, and accused him of misrepresenting himself as foreign-educated and trained.

The complaint also highlighted that several deaths had occurred in January and February this year due to the “unauthorised” treatment provided in the hospital’s cardiology department.

NHRC member Priyank Kanoongo, in a post on X, said the deaths occurred as a result of heart procedures performed by an unqualified individual, and that the hospital operates under the Pradhan Mantri Ayushman Yojana, indicating misuse of public healthcare funds.

दमोह मध्यप्रदेश ✦

मिशनरी के अस्पताल में नकली डॉक्टर द्वारा हृदय रोग के उपचार के नाम पर रोगियों के ऑपरेशन किए जाने के दौरान 7 लोगों की अकाल मृत्यु का मामला प्रकाश में आया है।

शिकायत के अनुसार उक्त मिशनरी अस्पताल प्रधानमंत्री आयुष्मान योजना से आच्छादित है इसलिए सरकारी राशि का... pic.twitter.com/Fo8eJmghGp

— प्रियंक कानूनगो Priyank Kanoongo (@KanoongoPriyank) April 4, 2025

Kanoongo confirmed that the NHRC’s investigation team will interview affected families, hospital staff, and local officials during their visit to Damoh. The inquiry will assess both institutional accountability and any lapses on part of administrative personnel involved.

Damoh Collector Sudhir Kochar also confirmed that a complaint had been received and that an investigation is currently underway, PTI reports.

The accused has been charged under several sections of the Bharatiya Nyaya Sanhita, including 315(4) for dishonest misappropriation, 338 for forgery, 336(3) for fraudulent alteration of documents, 340(2) for use of forged records, and 3(5) for joint criminal liability.

(With inputs from PTI)

Republic World

`Fake' Doctor Arrested After 7 Deaths, 15 Heart Surgeries at MP Hospital: Sources

According to the sources, a man who claimed to be a renowned cardiologist from London was finally taken into custody from Uttar Pradesh.

<https://www.republicworld.com/india/fake-doctor-arrested-after-7-deaths-15-heart-surgeries-at-mp-hospital-sources>

Updated April 7th 2025, 19:03 IST

India News | 3 min read | Reported by: Medha Singh

Madhya Pradesh : In a major breakthrough in the Damoh fake doctor case, Narendra Yadav, who posed as Dr. Narendra John Kem, claiming to be a renowned cardiologist from London was finally taken into custody from Uttar Pradesh, as per the sources.

The arrest came weeks after he remained absconding, following allegations that he conducted at least 15 heart procedures, resulting in seven deaths between December 2024 and February 2025 at Mission Hospital in Damoh.

The arrest was not officially confirmed by the police at the time of filing this report, but multiple sources indicated that Yadav had been detained for questioning.

A team from the National Human Rights Commission (NHRC) arrived at the Mission Hospital on Monday, along with local police officials, and began questioning the hospital staff regarding the fake doctor's involvement.

The Chief Medical and Health Officer (CMHO) and other senior health officials were also summoned to the hospital for interrogation.

The NHRC had earlier taken suo motu cognizance of the matter after media reports and a formal complaint alleged gross medical negligence and fraudulent medical practices.

How the Fraud Was Exposed

Yadav allegedly introduced himself as Dr. N John Camm, a reputed cardiologist from the UK. He worked at Mission Hospital for nearly two months, performing complex heart procedures without proper qualifications or verification.

The case came into the spotlight when reports surfaced of a sharp rise in patient deaths following surgeries conducted by him. A formal complaint was lodged with the NHRC in February 2025, prompting an immediate investigation.

Multiple Lives Lost

Families of the victims revealed how they trusted the hospital and were misled by the fake identity of the accused.

Nabi Qureshi, a local resident, said, "We were told she died of a heart attack, so we didn't go for a postmortem. But we later learned from the media that a fake doctor was operating on patients. No one from the hospital or administration has even spoken to us till now."

His 63-year-old mother, Raheesa, died after being admitted for a heart problem. She underwent angioplasty under Yadav's supervision and passed away shortly after.

In another heart-wrenching case, Jitendra Singh from Patera shared how his father, Mangal Singh, was admitted for gas trouble, but the hospital recommended a heart surgery. "He died within hours of the surgery," Singh said. "Doctors were unavailable before and after the operation. They asked us to buy an Rs 8,000 injection but never administered it."

Authorities Respond

Damoh Collector Sudhir Kochar confirmed that a special investigation team had been formed to probe the matter. "We are taking the issue seriously. However, we will not make any statements until the inquiry concludes," he said.

CMHO Dr. Mukesh Jain and District Health Officer Dr. Vikram Chauhan verified that at least two deaths occurred due to suspected negligence. "Yes, two cases have been verified where negligence during treatment was suspected. The matter is under thorough investigation," they stated.

Outrage and Demands for Justice

Earlier, locals and families of victims have called for strict action, saying the incident exposed a dangerous gap in the verification of medical professionals in private hospitals. They have demanded swift justice, a CBI probe, and permanent cancellation of the hospital's license if found guilty of negligence.

Deccan Herald

7 deaths after treatment: FIR against 'fake' cardiologist of Madhya Pradesh hospital

A team of the National Human Rights Commission (NHRC) will reach Damoh on Monday and camp till Wednesday to conduct an investigation into the matter.

<https://www.deccanherald.com/india/madhya-pradesh/7-deaths-after-treatment-fir-against-fake-cardiologist-of-madhya-pradesh-hospital-3481384>

PTI Last Updated : 07 April 2025, 12:55 IST

Bhopal: Police have registered a case against a "fake" cardiologist of a missionary hospital in Madhya Pradesh's Damoh district following the death of seven persons allegedly after being treated by him, officials said on Monday. A team of the National Human Rights Commission (NHRC) will reach Damoh on Monday and camp till Wednesday to conduct an investigation into the matter. The police registered a First Information Report (FIR) on Sunday midnight against the accused, named Dr Narendra John Camm, on a complaint by Damoh district's Chief Medical and Health Officer (CMHO) MK Jain, the officials said. In the complaint, Jain alleged that Dr Camm had committed a fraud by performing angiography and angioplasty on patients at the Mission Hospital without being registered with the Madhya Pradesh Medical Council.

The registration is not displayed on the doctor's medical documents, which appears to be suspicious prima facie. No doctor can provide services in Madhya Pradesh without registration with the MP Medical Council, the FIR stated. A team of doctors also investigated the case following a letter from the district collector and the hospital management said Dr Camm has already left the medical facility, it mentioned. According to the FIR, the hospital manager provided documents related to the doctor's degree and the investigation team prima facie did not find the registration number of the medical council or a university, which is generally mentioned in the documents. As per documents of the doctor concerned presented by the Mission Hospital, his medical registration certificate has been issued by the Andhra Pradesh Medical Council. But the name of Dr Camm does not appear in the registration on the official website of the Andhra Pradesh Medical Council, thus it seems suspicious at first sight, the FIR stated. The case was registered against the accused under Bharatiya Nyaya Sanhita sections 315 (4) (dishonest misappropriation), 338 (forgery), 336 (3) (creating or altering documents or electronic records with fraudulent intent), 340 (2) (forged documents and electronic records) and 3 (5) (joint criminal liability when a criminal act is committed by several persons in furtherance of a common intention

. As per a complaint lodged earlier by a local resident with the NHRC, the person, using the name 'Dr N John Camm', who was said to be working at the hospital, had shown himself to be educated and trained from abroad. The complainant claimed the real name of the person is Narendra Vikramaditya Yadav. He misused the name of a famous cardiologist from the United Kingdom, Professor John Camm, to mislead the patients and

they died due to his wrong treatment, the complaint alleged. The complaint alleged that between January and February this year, many people died due to the treatment by an ineligible and unauthorised doctor in the cardiology department of the Damoh's Mission Hospital.

NHRC member Priyank Kanoongo in a post on X on Friday said a case of the untimely death of seven persons has come to light in a missionary hospital in Damoh where a fake doctor was operating on patients in the name of the treatment of heart disease. According to the complaint, the said missionary hospital is covered under the Pradhan Mantri Ayushman Yojana and hence government money has also been misused. The MHRC has ordered an investigation, he said. "The investigation team of the National Human Rights Commission constituted on my orders to investigate the case will camp in Damoh from 7th April to 9th April and investigate. If any victim or any other person wants to provide information related to the case, they can meet the investigation team in Damoh," Kanoongo said in a post on Sunday. The investigation team will examine the institution and persons mentioned in the complaint, including administrative officials, he added. Damoh Collector Sudhir Kochar on Sunday said a complaint has been received in the matter and it is being investigated.

Business Standard

Who is 'N John Camm', fake doctor linked to 7 deaths in Madhya Pradesh?

The accused, Narendra Yadav, who had been appropriating the identity of a renowned British cardiologist, is now absconding

https://www.business-standard.com/india-news/n-john-camm-narendra-yadav-madhya-pradesh-damoh-mission-hospital-deaths-125040700346_1.html

Boris Pradhan New Delhi

3 min read Last Updated : Apr 07 2025 | 12:33 PM IST

Seven people have died in Madhya Pradesh's Damoh district after allegedly undergoing treatment by a man posing as a cardiologist. The National Human Rights Commission (NHRC) has launched an investigation into the case, which centres around one Narendra Yadav, who is accused of impersonating Professor John Camm, a renowned cardiologist based in London.

Yadav reportedly performed surgeries at Mission Hospital in Damoh under the false identity of "Dr N John Camm". The District Chief Medical and Health Officer, Dr Mukesh Jain, confirmed that a report on the matter has been submitted to District Collector Sudhir Kochar, though the total number of victims has not yet been disclosed.

What happened in Damoh?

A local lawyer Deepak Tiwari, president of the district's Child Welfare Committee, told The Hindu that Narendra Yadav performed various cardiac surgeries resulting in seven deaths. However, he suspected the actual number could be higher.

Tiwari stated that the committee had received a complaint from a patient in February who expressed doubts about a doctor at Mission Hospital, stating that the doctor was unable to conduct diagnosis properly.

When the panel began investigating the matter, Yadav fled the area, Tiwari said. The committee's investigation has confirmed seven fatalities thus far.

"When hospital documents were examined during the investigation, it was discovered that a man named Narendra Yadav had assumed the identity of a London-based doctor to work here," he added.

Who is the real Dr John Camm?

The real Professor John Camm is an emeritus professor of clinical cardiology at St George's University of London. He confirmed to fact-checking website BOOM that his identity was being misused by Yadav, who also operated a website under the name njohncamm.com and ran a Twitter account under the handle @njohncamm, which has now been suspended.

Yadav, using this fake persona, gained traction in July 2023 after tweeting that Uttar Pradesh Chief Minister Yogi Adityanath could control the riots in France "within 24 hours." The tweet was widely shared by Indian news channels, some of which later deleted their posts after questions arose about the account's authenticity.

Past controversies

Numerous medical professionals had already raised suspicions about N John Camm's legitimacy, highlighting grammatical errors and misspellings of prestigious institutions and established doctors under whom he claims to have trained.

Dr Rohin Francis, a consultant cardiologist, shared his observations and findings about N John Camm in a series of tweets on X. Francis uncovered poorly edited photographs of N John Camm allegedly taken in India, along with a profile banner featuring a fictional building complex, purported to be the planned N John Camm Institute in Rajasthan, scheduled to open in 2027.

N John Camm's website contained many typographical errors and referenced a period spent at St George's Hospital in London, where the real Professor John Camm practices cardiology.

NHRC to launch investigation

"A complaint was filed alleging that an unqualified doctor conducted heart surgeries resulting in multiple fatalities. Reports also indicated that the missionary hospital claimed funds from the government through the Ayushman Bharat program," NHRC member Priyank Kanoongo told news agency ANI.

"This constitutes a serious accusation. The commission is acknowledging this matter and continuing its investigation," Kanoongo added.

Deccan Herald

Congress targets BJP over 'bogus' cardiologist in MP; ruling party says no one will be spared

The BJP criticised the Congress for attempting to link the man at the centre of the row, Narendra John Camm, with the saffron party and asserted its government in the state takes action against wrongdoers no matter how influential he is.

<https://www.deccanherald.com/india/madhya-pradesh/congress-targets-bjp-over-bogus-cardiologist-in-mp-ruling-party-says-no-one-will-be-spared-3482183>

PTI Last Updated : 07 April 2025, 20:21 IST

Bhopal: The Congress on Monday sought to corner the BJP over a "fake" cardiologist at a missionary hospital in Madhya Pradesh's Damoh district who is being blamed for the death of seven patients, and dubbed him as a "favourite" of the ruling party and a "hate-monger". The BJP criticised the Congress for attempting to link the man at the centre of the row, Narendra John Camm, with the saffron party and asserted its government in the state takes action against wrongdoers no matter how influential he is. The saffron outfit pointed out that a case has already been registered against him and an investigation was on. The opposition Congress claimed the "fake" doctor, against whom an FIR has been registered on charges of forgery and dishonest misappropriation, was a "habitual hate-monger" who vitiated the atmosphere in the country via social media.

Police registered the FIR on Sunday midnight against the accused on a complaint by Damoh district's Chief Medical and Health Officer (CMHO) MK Jain, officials said. In the complaint, Jain alleged Camm committed a fraud by performing angiography and angioplasty on patients at Damoh Mission Hospital without being registered with the Madhya Pradesh Medical Council. The National Human Rights Commission (NHRC) is conducting a separate investigation into the matter. In a video released by the MP Congress, party spokesperson Supriya Shrinat showed a photo of the alleged fake doctor on a mobile phone and said from the camera angle, his DP and name 'Professor N John Camm', people mistook him to be a foreigner. "His actual name was Narendra Vikramaditya Yadav, a Hindustani. He was such a great 'bhakt' that he would post worthless things on Twitter (now called X) all day and spew venom at the opposition," she maintained. "He created an atmosphere of hatred in the country. He was 'chaheta' (favourite) of the BJP. The BJP's IT cell used to promote him hugely as their hero," the Congress leader charged. She claimed Uttar Pradesh Chief Minister Yogi Adityanath used to reply to his tweets. "But now what he has done is a grave crime. This fake doctor who used to claim to be a cardiologist from England, his degree is fake. He carried out heart surgeries of many people in Damoh, of whom seven died due to negligence and he is absconding," she said. Despite knowing that his degrees were bogus and he was a fake doctor, who gave him permission to practice there? Shrinat asked. "Now what will the BJP people, BJP's IT cell and Yogiji say -- keep quiet. BJP is filled with such fake people, and its fallout is that seven people have lost their lives," she alleged.

The Congress leader further said, "He was your hero whose tweets were promoted. This fake man has killed people by becoming a fake doctor." When contacted, state BJP spokesman Narendra Saluja insisted the party-led government does not spare wrongdoers. "Dr Mohan Yadav's government is in power in MP which does not consider a criminal's religion, caste, or party while taking action. Action is taken against wrongdoers no matter how influential he or they are. The ones who commit crime are not spared. There are many examples (in the past) ," Saluja said.

Another MP BJP spokesperson Pankaj Chaturvedi said, "Already, a case has been registered against the accused. The case is being investigated thoroughly at all levels. No one will be spared." Chaturvedi said everyone is free to express his thoughts in a democracy. "There are crores of people in Bharat who feel like a political party does and like its ideology. But Congress on that basis just can't link a wrongdoer with our leaders or our party which has cracked a whip on scamesters, criminals, rapists across the country. The BJP is a party with a difference having a clean slate," he said. The 'fake' doctor has been charged under under Bharatiya Nyaya Sanhita sections 315 (4) (dishonest misappropriation), 338 (forgery), 336 (3) (creating or altering documents or electronic records with fraudulent intent), 340 (2) (forged documents and electronic records) and 3 (5) (joint criminal liability when a criminal act is committed by several persons in furtherance of a common intention). As per a complaint lodged earlier by a local resident with the NHRC, the person, using the name 'Dr N John Camm', who was said to be working at the hospital, had shown himself to be educated and trained from abroad. The complainant claimed he misused the name of a famous cardiologist from the United Kingdom, Professor John Camm, to mislead the patients and they died due to his wrong treatment. NHRC member Priyank Kanoongo, in a post on X on Friday, said a case of the untimely death of seven persons has come to light in a missionary hospital in Damoh where a fake doctor was operating on patients in the name of the treatment of heart disease.

Times of India

Madhya Pradesh Heart Surgery Deaths: `Fake UK Doctor' Fled When Confronted, `Say Victims' Families | Bhopal News

Madhya Pradesh heart surgery deaths: When confronted, 'fake UK doctor' N John Camm 'drove away', say kin

<https://timesofindia.indiatimes.com/city/bhopal/madhya-pradesh-heart-surgery-deaths-when-confronted-fake-uk-doctor-n-john-camm-drove-away-say-kin/articleshow/120058576.cms>

TNN / Updated: Apr 7, 2025, 13:43 IST

A man posing as a UK-based heart specialist is being investigated for the deaths of seven patients in Damoh, Madhya Pradesh. He performed surgeries at Mission Hospital without proper credentials and fled when confronted. Authorities suspect the man is actually Narendra Vikramaditya Yadav. An investigation is ongoing, and a police case has been filed.

The man, suspected to be Narendra Vikramaditya Yadav, fled after being confronted. Authorities are now probing the hospital's failure to verify his credentials.

BHOPAL: The man who passed himself off as a UK-based heart specialist and is now under the scanner for at least seven deaths in Madhya Pradesh's Damoh district reportedly fled when confronted by families of the deceased. When the family of 58-year-old Rahisa Begum demanded to know why she died just hours after a heart surgery in January, the man who had operated on her, identifying himself as Dr N John Camm, fled the hospital premises. "He got into his car and just drove away," her son Nabi recounted. Rahisa is one of seven patients who died after undergoing heart surgeries at Mission Hospital in Madhya Pradesh's Damoh district between December 2024 and February 2025.

A National Human Rights Commission (NHRC) team is expected to visit Damoh's Mission Hospital on Monday as questions mount over how the facility allowed 'Dr N John Camm' to operate without verifying his identity or credentials.

The hospital, now at the centre of a growing controversy, allowed him to perform over a dozen heart surgeries. Seven of those patients died during or shortly after the procedures

Operated for 'gas', died after surgery

Among the victims was 62-year-old Mangal Singh, admitted to the hospital in early February with symptoms his family believed were due to gas. His son, Jitendra Singh, said the hospital recommended an angiography followed by heart surgery. But his father died shortly after the operation. "Doctors were not available before or after surgery. An expensive injection ordered by the doctor wasn't even administered.

And when we demanded a postmortem, we were told the surgery was already done, and we should take the body home,” Jitendra alleged.

No reports, no evidence just Rs 50,000 bills

In another case, Asaram, a patient from the region, was brought to Mission Hospital on January 31 with chest discomfort. The hospital demanded Rs 50,000 for immediate treatment, and family members say they were told an angiography was done. However, no reports or videos were shared with them. Sensing something was wrong, they shifted him to Jabalpur Medical College — where he recovered without needing surgery. District authorities say ‘Dr Camm’ had performed around 15 surgeries over two-and-a-half months. Seven of those patients are now dead. A preliminary inquiry by Damoh chief medical and health officer Dr Mukesh Jain and district health officer Dr Vikram Chauhan has already been submitted to the collector.

Trail of ‘fake doctor’

The hospital’s failure to verify the doctor’s identity before allowing him to conduct major surgeries has raised serious concerns. While hospital officials have remained unreachable, families allege they were lured with false assurances and left with no accountability once things went wrong. The doctor introduced himself as “Dr N John Camm”, claiming to have trained under the renowned cardiologist Prof A John Camm in the UK. But multiple inconsistencies in his credentials began surfacing online. In fact, the name “Prof N John Camm” had surfaced in 2023 on a Twitter account that tagged Uttar Pradesh chief minister Yogi Adityanath, prompting scepticism about its authenticity. Sources say the man may actually be Narendra Vikramaditya Yadav, previously arrested in Telangana in a cheating case. He has claimed in the past to have completed his MBBS from the University of North Bengal in 1996 and MRCP from St George’s Hospital, London, in 2001.

FIR registered; manhunt on

Madhya Pradesh Police have booked a man posing as a UK-trained cardiologist, Dr Narendra John Camm, for the alleged death of seven patients at a missionary hospital in Damoh.

The accused is believed to be Narendra Vikramaditya Yadav, who impersonated renowned UK cardiologist Prof. John Camm to conduct unauthorized angiographies and angioplasties.

A case was registered late Sunday under multiple sections of the Bharatiya Nyaya Sanhita, following a complaint by CMHO MK Jain, who stated the accused had no valid medical registration.

A district medical team found his documents suspicious, and the hospital later confirmed he had fled.

Times of India

Massive manhunt in MP for 'fake UK doctor' who caused 7 deaths after heart surgeries

<https://timesofindia.indiatimes.com/city/bhopal/massive-manhunt-in-mp-for-fake-uk-doctor-who-caused-7-deaths-after-heart-surgeries/articleshow/120053877.cms>

TOI City Desk / TIMESOFINDIA.COM / Updated: Apr 7, 2025, 14:24 IST

Madhya Pradesh Police have accused a fake cardiologist, Narendra Vikramaditya Yadav, who posed as a UK-trained heart specialist, Dr. Narendra John Camm, leading to the deaths of seven patients at a Damoh hospital. The police have registered a case involving fraud, forgery, and criminal conspiracy. The National Human Rights Commission is investigating the matter.

A man posing as a doctor at a Damoh hospital has been booked for fraud and illegal medical practice, linked to seven patient deaths.

NEW DELHI: Madhya Pradesh Police have registered a case against a "fake" cardiologist who allegedly caused the death of seven patients at a missionary hospital in Damoh. The accused, who reportedly posed as a British-trained heart specialist, has now been booked under multiple sections of the Bharatiya Nyaya Sanhita, officials said on Monday. The accused, who went by the name Dr Narendra John Camm, is suspected to be Narendra Vikramaditya Yadav, and is accused of impersonating renowned UK-based cardiologist Professor John Camm to carry out unauthorised angiographies and angioplasties at the Mission Hospital.

The First Information Report (FIR) was registered late Sunday night on the complaint of Chief Medical and Health Officer (CMHO) MK Jain, who said the accused had no valid registration with the Madhya Pradesh Medical Council (MPMC).

"The registration was neither displayed on his documents nor available on the Andhra Pradesh Medical Council's official portal, despite the hospital presenting it as his issuing body," the FIR noted. A medical team constituted by the district collector confirmed the documents were suspicious, and the hospital later informed authorities that Dr Camm had left the facility.

Poll

Do you believe stricter regulations are needed for medical practitioners?

Police registered the case under newly implemented Bharatiya Nyaya Sanhita sections 315(4), 338, 336(3), 340(2), and 3(5) — related to fraud, forgery, misappropriation, and criminal conspiracy. Investigators say the accused not only fabricated documents but also posed as a UK-educated doctor, exploiting the name of the real Prof. John Camm. NHRC team to inspect MP hospital to probe 'fake UK doctor' & 7 deaths. The hospital manager is also under scrutiny for presenting degree certificates and

registration documents that lacked official verification numbers from any recognized university or council.

Amid growing outrage, a National Human Rights Commission (NHRC) team, led by member Priyank Kanoongo, will camp in Damoh from April 7 to 9 to conduct an on-ground investigation.

“This case involves seven untimely deaths and misuse of the Ayushman Bharat health scheme funds. The team will examine hospital officials, administrative departments, and any other persons concerned,” Kanoongo said in a post on X. Victims’ families and others with relevant information have been asked to meet the NHRC team during their stay in Damoh. Damoh Collector Sudhir Kochar confirmed that a formal complaint had been received and the matter is under active investigation. The real extent of the deaths, hospital negligence, and the possible role of hospital management in shielding the accused, are also being probed.

Sources said the accused had been associated with the cardiology department of the Mission Hospital between January and February this year, and several deaths occurred during that period, allegedly due to inappropriate cardiac procedures.

Times of India

Madhya Pradesh heart surgery deaths: `UK doctor' N John Camm detained from UP amid Damoh Hospital controversy

<https://timesofindia.indiatimes.com/city/bhopal/madhya-pradesh-heart-surgery-deaths-uk-doctor-n-john-camm-detained-from-up-amid-damoh-hospital-controversy/articleshow/120066608.cms>

P Naveen / TNN / Updated: Apr 7, 2025, 21:51 IST

DAMOH: In a major breakthrough, police in Damoh district, Madhya Pradesh, have arrested N John Camm, alias Dr Narendra Vikramaditya Yadav, from Uttar Pradesh. Camm is accused of performing unauthorized surgeries at Mission Hospital, which allegedly led to the deaths of seven patients. During his two-month tenure at the hospital, Camm examined around 70 patients and performed surgeries on 13, with seven of those patients dying after the procedures. Mission Hospital authorities stated that they hired him through a Bhopal-based agency at a salary of Rs 8 lakhs per month. Superintendent of Police (SP) Shrut Kirti Somavanshi confirmed Camm's detention from Prayagraj and said he is being questioned. "Communications are being made with hospitals across India where he has worked previously," the SP added. Camm is expected to be produced before the local court for remand. Damoh police have filed a case against Camm under multiple sections of the Bharatiya Nyaya Sanhita (BNS) and the Madhya Pradesh Medical Council Act, accusing him of forgery, unauthorized medical practice, and suspected involvement in patient fatalities. The complaint was lodged by Dr M.K. Jain, Chief Medical and Health Officer (CMHO) of Damoh, who noted that Camm performed angiography and angioplasty procedures without registration with the Madhya Pradesh Medical Council.

Dr. Jain's investigation revealed significant discrepancies in Camm's credentials. Documents provided by Mission Hospital lacked essential registration details, and it was found that no doctor can legally practice in Madhya Pradesh without proper registration. Despite these concerns, the hospital failed to provide any registration documentation, raising further suspicions about Camm's legitimacy. In light of these findings, Dr. Jain formally requested police action, citing violations under various sections of the BNS and the MP Medical Council Act. A formal case has been registered, and investigations are ongoing. The investigation came after a directive from District Collector Sudhir Kocher, leading to the formation of a three-member team, including Dr. Jain, Dr. Vishal Shukla (District Vaccination Officer), and Dr. Vikrant Singh Chauhan (District Health Officer). The team discovered that several patients died following procedures by Camm and found significant inconsistencies in his qualifications. When the team attempted to locate Camm at Mission Hospital, they were informed that he had resigned and left the institution. Further investigation into his credentials revealed

that the registration number on his certificate from the Andhra Pradesh Medical Council was invalid. His name and registration number were not found in online databases, raising doubts about his qualifications. Camm's disappearance from both the hospital and a hotel where he had been residing since February 12th added to the growing suspicions. Authorities are now investigating whether "N John Camm" is the same person as Narendra Vikramaditya Yadav, who was previously arrested in Telangana for a cheating case. Several patients and their families have expressed concerns over discrepancies in Camm's qualifications. One such patient, Rahisa Begum, underwent angiography at Mission Hospital for chest pain, where a 90% blockage in her veins was discovered. Her son, Nabi, reported that the hospital charged Rs 50,000 for the treatment. In another case, Asaram sought treatment at Mission Hospital but was later transferred to Jabalpur Medical College, where he recovered without surgery. National Human Rights Commission (NHRC) member Priyank Kanungo and Deepak Tiwari, district president of the Child Welfare Committee, have raised alarms over the scandal, urging further investigation. Tiwari noted that many patients survived after transferring to other hospitals, further indicating potential negligence on the part of Camm. In 2023, a Twitter account under the name "Professor N John Camm" had attracted attention after tagging Uttar Pradesh Chief Minister Yogi Adityanath. The authenticity of the account was questioned, leading to speculation that it might be linked to Dr. Narendra Vikramaditya Yadav. Camm had responded to these allegations by sending legal notices to those who criticized him. Camm, or Narendra Vikramaditya Yadav, claims to have obtained his MBBS from the University of North Bengal in 1996, MRCP from St. George's Hospital, London, in 2001, and training in interventional cardiology under Dr. A John Camm. However, questions about his qualifications and the authenticity of his credentials remain central to the investigation.

Based on the evidence gathered, a case has been registered against Dr. Camm under multiple sections of the Bharatiya Nyaya Sanhita (BNS), including:

318(4) – Endangering human life by negligence

338 – Causing grievous hurt by an act endangering life or personal safety

336(3) – Act endangering life or personal safety of others

340(2) – Forgery for the purpose of cheating

3(5) – Fraudulent representation

Section 24 – Violation under the MP Medical Council Act, 1987

Times of India

'Our govt is taking strict action': Madhya Pradesh CM Mohan Yadav on 'fake doctor' case at Damoh hospital

<https://timesofindia.indiatimes.com/city/bhopal/our-govt-is-taking-strict-action-madhya-pradesh-cm-mohan-yadav-on-fake-doctor-case-at-damoh-hospital/articleshow/120061576.cms>

TOI City Desk / TIMESOFINDIA.COM / Updated: Apr 7, 2025, 17:39 IST

Madhya Pradesh CM Mohan Yadav has vowed strict action against a fake cardiologist accused of treating patients without valid credentials, leading to seven deaths at a Damoh hospital. The accused used fraudulent documents to perform unauthorized procedures. An investigation is underway, and the National Human Rights Commission will probe the incident and meet affected families.

Madhya Pradesh Chief Minister Mohan Yadav has promised strict action against a fake cardiologist in Damoh who used fraudulent credentials, leading to seven patient deaths.

NEW DELHI: Madhya Pradesh chief minister Mohan Yadav on Monday vowed strict action in the case involving a “fake” cardiologist accused of treating patients without valid credentials at a missionary hospital in Damoh, allegedly leading to seven deaths. “Our government does not delay action in such cases,” CM Yadav told reporters, asserting that the credibility of the administration is built on zero tolerance towards negligence and fraud in healthcare. He also directed the State Health Department to take immediate and tough action if any other such cases are found elsewhere in Madhya Pradesh. A First Information Report (FIR) has been registered at Kotwali police station against a man who posed as Dr N John Camm of Mission Hospital, Damoh. The accused is alleged to have performed unauthorised angiography and angioplasty procedures, using fake documents to secure the position.

Poll

Should there be stricter regulations for verifying medical credentials?

City Superintendent of Police (CSP) Abhishek Tiwari said the FIR followed a report from the Chief Medical and Health Officer (CMHO), which flagged the doctor’s medical credentials as suspicious.

“The doctor was practicing without registration in Madhya Pradesh. His Andhra Pradesh registration also does not appear on the council’s website. A doctor’s team reviewed his documents and raised red flags,” CSP Tiwari said. He added that while allegations of deaths have surfaced, no direct evidence has yet been recorded in the FIR. However, investigators are not ruling it out, and the matter remains under active investigation.

The issue came to light after a complaint by CMHO MK Jain, who alleged the doctor used

fraudulent documents and may have contributed to the deaths of at least seven patients. A team from the National Human Rights Commission (NHRC) will camp in Damoh from April 7 to 9 to probe the incident and meet victims' families and others with relevant information.

The identity of the accused is under scrutiny, with officials suggesting that he may have used the name of a prominent UK cardiologist, Professor John Camm, to mislead patients and hospital authorities. Police are continuing efforts to trace his whereabouts.

Hindustan Times

MP: Probe ordered into `fake' cardiologist after 7 deaths

<https://www.hindustantimes.com/cities/bhopal-news/mp-probe-ordered-into-fake-cardiologist-after-7-deaths-101744005418331.html>

By Shruti Tomar, Bhopal | Apr 07, 2025 11:26 AM IST

A team of the National Human Rights Commission will camp in Damoh from April 7-9 to conduct an investigation into the matter.

The National Human Rights Commission has initiated a probe into the deaths of seven people after they were allegedly treated by a fake cardiologist at a missionary hospital in Damoh district of Madhya Pradesh, officials said on Sunday.

A team of the National Human Rights Commission will camp in Damoh from April 7-9 to conduct an investigation into the matter, NHRC member Priyank Kanoongo said.

While the district chief medical health officer Dr Mukesh Jain did not share the total number of victims, he said that a probe report into the matter has been sent to district collector Sudhir Kochar. The probe was conducted by a team of officials from the district health department.

According to a complaint lodged by a local resident with the NHRC, a person using the name Dr N John Camm, who was working at the Mission Hospital in Damoh, said he was trained in London.

The complainant said the real name of the person is Narendra Vikramaditya Yadav. He misused the name of a famous cardiologist from the United Kingdom, Professor John Camm, to mislead the patients and they died due to his wrong treatment, the complaint alleged.

The Mission Hospital authorities could not be contacted on the issue.

Kanoongo said a case of the deaths of seven people has come to light where a fake doctor was operating on patients in the name of the treatment of heart disease.

According to the complaint, the said missionary hospital is covered under the Pradhan Mantri Ayushman Yojana and hence government money has also been misused. The National Human Rights Commission has ordered an investigation, he said.

“The investigation team of the National Human Rights Commission constituted on my orders to investigate the case will camp in Damoh from 7th April to 9th April and investigate. If any victim or any other person wants to provide information related to the case, they can meet the investigation team in Damoh,” Kanoongo said in a post on Sunday.

The investigation team will examine the institution and persons mentioned in the complaint, including administrative officials, he added.

Yadav reportedly joined the hospital in January and performed at least a dozen surgeries before leaving the district in February, an official familiar with the matter said on condition of anonymity.

“We found that he had been active since 2019 as the real doctor N John Camm posted on social media about this fraudster. There was an FIR against him in Telangana as well. All these things are being verified before registering the FIR,” the officer said.

Another Damoh resident, Krishna Patel, said that his grandfather Asharam Patel was admitted to the hospital on January 31 when doctors informed him that the latter had suffered a heart attack and demanded ₹50,000 as deposit. “But the doctors refused to share medical reports and said there was need of immediate surgery. We then took him to Jabalpur,” Patel said.

Nabi Khan, a third person, whose relative fell victim to the fraud, said that following the death of his mother the hospital did not share her reports with the family but due to the trauma of her demise they didn’t raise objections at the time.

“After death of my mother during surgery, they refused to share any medical reports... I was in trauma so didn’t doubt that such a big hospital could appoint a fake doctor. My mother was killed by the fake doctor and now I want murder FIR against the doctor and hospital administration,” Khan said.

All patients complained to the NHRC over the matter. No first information report (FIR) has been filed in the matter.

The manager of Mission Hospital, Pushpa Khare, said that an internal investigation has been launched. “We are doing internal investigation and would be able to share anything after report only,” Khare said.

Kochar, meanwhile, said that the matter is “under investigation as to how the fake doctor was appointed by the hospital and how did they allow a large number of surgeries in a month.”

The hospital, however, is not new to controversy.

The hospital’s owner Dr Ajai Lall was earlier accused in a case of illegal conversion and child trafficking filed by National Commission for Protection of Child Rights (NCPCR) in November 2022. He was later acquitted in the case in September 2024.

Hindustan Times

Fake `cardiologist' arrested after allegedly killing 7 in Madhya Pradesh

<https://www.hindustantimes.com/india-news/fake-cardiologist-arrested-after-allegedly-killing-7-in-madhya-pradesh-101744037228566.html>

By HT News Desk | Apr 07, 2025 11:07 PM IST

A probe into the alleged murders is being conducted by the district collector as well as the National Human Rights Commission.

A fake doctor operating under the alias of British cardiologist John Camm was arrested in Uttar Pradesh's Prayagraj after he allegedly killed at least seven people in Madhya Pradesh on whom he had performed illicit heart surgeries.

The incident occurred in Damoh, Madhya Pradesh, at a Christian missionary hospital, where the man, whose real name is Narendra Vikramaditya Yadav, was employed under a false identity.

Police superintendent of Damoh, Shrut Kirti Somavanshi, confirmed to news agency ANI, "Accused doctor Narendra John Camm has been arrested from Prayagraj (UP) by our team. He is being brought to Damoh."

The police had registered an FIR against Yadav for cheating and forgery, as well as a separate case for negligence. A probe into the alleged murders is being conducted by the district collector as well as the National Human Rights Commission (NHRC).

NHRC launches probe into alleged murders

Yadav, under the guise of Dr John Camm, had joined the Mission Hospital in Damoh in January, and within one and a half months of working there, seven people were reported dead.

Deepak Tiwari, an advocate and district president of the child welfare committee, stated that Yadav had conducted dozens of surgeries, and the actual count of deaths under his care was likely to be higher.

Tiwari had filed a complaint regarding murders taking place under Yadav's care earlier this year, after relatives of a patient told him that the doctor was fake and that he did not have any proper documents or credentials.

A team of NHRC officials, led by member Priyank Kanoongo, arrived in Damoh on April 7 to investigate the incident and hold those responsible accountable.

Priyanka Kanoongo said, as quoted by ANI, "We got a complaint that a fake doctor has performed surgery on patients in the missionary hospital. We were also told that the missionary hospital is also involved with the Ayushman Bharat scheme and taking money from the government for it. This is a serious complaint; we have taken cognisance of the matter, and an investigation is currently going on."

Free Press Journal

Madhya Pradesh CM Mohan Yadav Orders Strict Action After Fake Doctor Allegedly Causes 7 Deaths In Damoh Hospital

As per a complaint lodged earlier by a local resident with the National Human Rights Commission, the person, using the name of a famous cardiologist from the UK 'Dr N John Camm', purportedly working at the hospital, had shown himself to be educated and trained from abroad.

<https://www.freepressjournal.in/india/madhya-pradesh-cm-mohan-yadav-orders-strict-action-after-fake-doctor-allegedly-causes-7-deaths-in-damoh-hospital>

PTI | Updated: Monday, April 07, 2025, 07:50 PM IST

Bhopal: Madhya Pradesh Chief Minister Mohan Yadav on Monday ordered the Health Department to take strict action after NHRC cited a complaint claiming seven persons died in a missionary hospital in Damoh where a fake doctor operated on patients in the name of treating heart disease.

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#WATCH | Bhopal | On the fake doctor case in Damoh hospital, Madhya Pradesh CM Mohan Yadav says, "Our government is taking strict action...Our government do not delay in taking action against such cases...I have instructed that if there is anyone else like this, the health... pic.twitter.com/gyVhyfwgrS

— ANI (@ANI) April 7, 2025

A case was registered after the name of "Dr Camm" did not appear in the registration on the official website of the Andhra Pradesh Medical Council, thus it seems suspicious at first sight, the FIR stated.

He was booked under Bharatiya Nyaya Sanhita sections 315 (4) (dishonest misappropriation), 338 (forgery), 336 (3) (creating or altering documents or electronic records with fraudulent intent), 340 (2) (forged documents and electronic records) and 3 (5) (joint criminal liability when a criminal act is committed by several persons in furtherance of a common intention).

"We are aware of the incident. Our government is taking strict action and is continuously in touch with the Central government. I have instructed the health department to take strict action against such practises, if any, at other places (as well)," Mohan Yadav said.

His statement came after the opposition claimed that the "fake cardiologist" is linked to the BJP and is a "habitual hate-monger who vitiated the atmosphere in the country via social media".

"ऐसे फर्जी डॉक्टरों पर कठोर कार्रवाई करें हेल्थ डिपार्टमेंट"

सीएम डॉ. मोहन यादव ने दमोह घटना के बाद दिए

निर्देश @DrMohanYadav51 @CMMadhyaPradesh @CollectorDamoh #damoh pic.twitter.com/bF9W060RQ4

— MP Breaking News (@mpbreakingnews) April 7, 2025

NHRC member Priyank Kanoongo on Friday stated that a case of the untimely death of seven persons has come to light in a missionary hospital in Damoh where a fake doctor was operating on patients in the name of the treatment of heart disease.

"The investigation team of the National Human Rights Commission constituted on my orders to investigate the case will camp in Damoh from 7th April to 9th April and investigate. If any victim or any other person wants to provide information related to the case, they can meet the investigation team in Damoh," Kanoongo said on Sunday.

According to the complaint, the real name of the person is Narendra Vikramaditya Yadav. He misused the name of a famous cardiologist from the United Kingdom, Professor John Camm, to mislead the patients and they died due to his wrong treatment, the complaint alleged.

Congress spokesperson Supriya Shrinete has claimed that the actual name of the "doctor" is Narendra Vikramaditya Yadav.

(Except for the headline, this article has not been edited by FPJ's editorial team and is auto-generated from an agency feed.)

LatestLY

India News | 'Fake' Cardiologist: MP CM Orders Strict Action

Get latest articles and stories on India at LatestLY. Madhya Pradesh Chief Minister Mohan Yadav on Monday ordered the Health Department to take strict action after NHRC cited a complaint claiming seven persons died in a missionary hospital in Damoh where a fake doctor operated on patients in the name of treating heart disease.

<https://www.latestly.com/agency-news/india-news-fake-cardiologist-mp-cm-orders-strict-action-6765203.html>

Agency News PTI | Apr 07, 2025 07:04 PM IST

Bhopal, Apr 7 (PTI) Madhya Pradesh Chief Minister Mohan Yadav on Monday ordered the Health Department to take strict action after NHRC cited a complaint claiming seven persons died in a missionary hospital in Damoh where a fake doctor operated on patients in the name of treating heart disease.

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(This is an unedited and auto-generated story from Syndicated News feed, LatestLY Staff may not have modified or edited the content body)

Times of India

NHRC team to inspect MP hospital to probe 'fake UK doctor' & 7 deaths

<https://timesofindia.indiatimes.com/city/bhopal/nhrc-team-to-inspect-mp-hospital-to-probe-fake-uk-doctor-7-deaths/articleshow/120052143.cms>

P Naveen / TNN / Updated: Apr 7, 2025, 09:47 IST

A National Human Rights Commission team will visit Mission Hospital in Damoh, Madhya Pradesh following allegations against 'Dr N John Camm' for the deaths of seven patients. His credentials are under scrutiny with suspicions that he might be an imposter. His disappearance has raised concerns, prompting an investigation into his true identity.

BHOPAL: A team from National Human Rights Commission (NHRC) is expected to visit Mission Hospital in MP's Damoh district on Monday on the trail of the mysterious doctor 'N John Camm', who is accused of causing the deaths of seven patients. The hospital is alleged to have hired the doctor without properly checking his credentials. His true identity and whereabouts continue to be a mystery. 'Dr Camm' is alleged to have performed 15 heart surgeries over the course of two and a half months - Dec 2024 to Feb 2025 - is under the scanner for the death of seven of these patients during or shortly after these operations. An initial inquiry was conducted by Damoh chief medical and health officer Dr Mukesh Jain and district health officer Dr Vikram Chauhan.

"We have submitted a report to the collector. Nothing more can be said," Dr Jain told TOI on Sunday.

The suspect has gone missing from the Damoh hotel he was staying in for the past month. The Aadhaar card he submitted at the hotel as identity proof has the name 'Narendra John Camm' and a Dehradun address. His father's name on the card is Amarendra Kumar.

The authorities are investigating if 'N John Camm' is actually Narendra Vikramaditya Yadav, or if both are fake identities. NHRC member Priyank Kanungo has said that the NHRC team may visit Damoh on Monday to assess the situation, and further action would depend on their findings. Deaths due to 'fake doc': No match in Dr Camm's education claims & work, say kin Deepak Tiwari, district president of Child Welfare Committee, said that several families flagged concerns after they noticed discrepancies in the doctor's qualifications and credentials. Tiwari told TOI that some patients, who were sceptical of the doctor's expertise, took their relatives to a different hospital in Jabalpur and they survived. One of the patients to have crossed paths with the mysterious doctor is Rahisa Begum, a local resident. She was admitted to Mission Hospital on Jan 12 for chest pain after a round of treatment at the district hospital. Her son, Nabi, told mediapersons that the private hospital charged Rs 50,000 for her treatment, and an angiography showed 90% blockage in two veins. A surgery was performed on Jan 15, but Rahisa died a few hours later. When her family

asked for the medical file and cause of death, 'Dr Camm' allegedly drove away. Another patient, Mangal Singh from Patera block, was admitted on Feb 4 with symptoms related to gas. His son, Jitendra Singh, said that after an angiography, heart surgery was recommended but Mangal died shortly after the operation. Jitendra alleged that doctors were unavailable before and after the surgery, and an expensive injection ordered by Dr Camm was never administered. When he demanded a postmortem, the doctors refused and insisted that the surgery had already been completed, telling him to take the body away. They say Dr Camm fled soon thereafter. The authorities learnt that another patient, Asaram, was brought to Mission Hospital on Jan 31 with what looked like symptoms of a heart attack. His family paid Rs 50,000 for treatment, but they were not shown the angiography report or video. They became suspicious and took him to Jabalpur Medical College, where he was treated without surgery and recovered. Authorities of the mission hospital could not be contacted. Suspicions are swirling around about Dr Camm's true identity. In 2023, the name 'Professor N John Camm' grabbed attention after a tweet from this handle tagged Uttar Pradesh chief minister Yogi Adityanath. There were immediate doubts about the account's veracity, leading to speculation that it may have belonged to Dr Narendra Vikramaditya Yadav, who had previously faced arrest in Telangana in a cheating case. 'Dr. Camm' responded to these allegations with legal notices against those who trolled him.

Narendra Vikramaditya Yadav aka Dr Camm claims to have completed his MBBS from University of North Bengal in 1996 and MRCP from St. George's Hospital, London, in 2001, and received training in interventional cardiology under Dr A John Camm.

The Statesman

FIR against 'fake UK cardiologist' in MP

A lawyer of the city submitted a complaint against the allegedly fake doctor, and on that basis, a team of government doctors conducted a probe.

<https://www.thestatesman.com/india/fir-against-fake-uk-cardiologist-in-mp-1503417351.html>

Statesman News Service | Bhopal | April 7, 2025 9:27 pm

Aman, accused of posing as an eminent Cardiologist of the United Kingdom, allegedly performed 15 heart procedures at a Missionary-run Hospital in the Damoh district of Madhya Pradesh, following which seven of the patients died. An FIR has been lodged against the absconding 'fake UK doctor' .

A lawyer of the city submitted a complaint against the allegedly fake doctor, and on that basis, a team of government doctors conducted a probe.

Consequently, the police registered an FIR after midnight on Sunday, against the 'fake cardiologist' on the official complaint lodged by Damoh district Chief Medical and Health Officer (CMHO) Dr M K Jain, who headed the government probe committee.

According to Damoh SP Shrutkirti Somvanshi, the FIR has been lodged, and further investigations, including recording statements of families which lost their kin and other aspects, are underway.

The FIR has been registered at the Damoh Kotwali against the accused, whose real name is said to be Narendra Vikramaditya Yadav, but he posed as a famous British interventional cardiologist Dr N John Camm.

Yadav has been booked under Sections 318(4), 338, 336(3), 340(2), and 3(5) of Bharatiya Nyay Sanhita (BNS).

Madhya Pradesh Chief Minister Dr Mohan Yadav also responded to the incident on Monday, stating that the government would take strict action against all those found guilty in the matter.

“Our government will take strict action in the incident reported from Damoh,” the CM maintained.

The panel of government doctors had conducted the inquiry on the directions of the Damoh Collector, Sudhir Kochar.

As per sources, the probe revealed that the so-called Dr N John Camm performed the cardiac procedures, including angiography and angioplasty, at the 'Mission Hospital' in Damoh, allegedly without any registration with the MP Medical Council.

The accused is not working at the hospital anymore, and the police have launched a hunt to find him and question him in the matter.

Meanwhile, a team of the National Human Rights Commission (NHRC) was also scheduled to reach Damoh and meet the families of the deceased patients to record their statements in the matter.

The Tribune

FIR against 'fake' cardiologist after 7 deaths in MP hospital

Dr Narendra John Camm performed angiography and angioplasty procedures at Mission Hospital without being registered with the Madhya Pradesh Medical Council

<https://www.tribuneindia.com/news/madhya-pradesh/fir-against-fake-cardiologist-after-7-deaths-in-mp-hospital/>

PTI | Bhopal, Updated At : 11:45 AM Apr 07, 2025 IST

Police have registered a case against a 'fake' cardiologist at a missionary hospital in Madhya Pradesh's Damoh district, following the deaths of seven persons who were allegedly being treated by him, officials said on Monday.

A team from the National Human Rights Commission (NHRC) will reach Damoh on Monday and camp till Wednesday to investigate the matter.

The police registered a First Information Report (FIR) on Sunday midnight against the accused, identified as Dr Narendra John Camm, based on a complaint lodged by Damoh district's Chief Medical and Health Officer (CMHO) MK Jain, the officials said.

According to the complaint, Camm performed angiography and angioplasty procedures at Mission Hospital without being registered with the Madhya Pradesh Medical Council.

"The doctor's registration number is not displayed on any of his medical documents, which appears to be suspicious prima facie. No doctor can provide services in Madhya Pradesh without registration," the FIR stated.

A team of doctors launched an investigation following a letter from the district collector, and the hospital management said Camm had already left the medical facility, it mentioned.

The hospital manager provided documents related to the doctor's degree. However, the investigation team prima facie could not find the registration number of any medical council or university, which is generally mentioned in the documents.

As per documents of the doctor concerned presented by the Mission Hospital, his medical registration certificate has been issued by the Andhra Pradesh Medical Council. But the name of Dr Narendra John Camm does not appear in the registration on the council's official website, thus it seems suspicious at first sight, the FIR stated.

The case has been registered against the accused under Sections 315 (4) (dishonest misappropriation), 338 (forgery), 336 (3) (creating or altering documents or electronic records with fraudulent intent), 340 (2) (forged documents and electronic records) and 3 (5) (joint criminal liability when a criminal act is committed by several persons in furtherance of a common intention) under the Bharatiya Nyaya Sanhita.

As per a complaint lodged earlier by a local resident with the NHRC, the person, using the name Dr N John Camm, who was said to be working at the hospital, had shown himself to be educated and trained from abroad.

The complainant further claimed the person's real name as Narendra Vikramaditya Yadav. He misused the name of a famous cardiologist from the United Kingdom, Professor John Camm, to mislead the patients and they died due to his wrong treatment, the complaint alleged.

The complaint alleged that between January and February this year, many people reportedly died due to the treatment by an ineligible and unauthorised doctor in the cardiology department of Mission Hospital.

Hindustan Times

'Fake' doctor involved in deaths of 7 death held

<https://www.hindustantimes.com/india-news/fake-doctor-involved-in-deaths-of-7-death-held-101744053019462.html>

ByShruti Tomar, Bhopal/sagar | Apr 08, 2025 06:18 AM IST

Police on Monday arrested a man who is accused of forging his medical degrees

Madhya Pradesh Police on Monday arrested a man who is accused of forging his medical degrees operating on patients in a hospital in Damoh district, allegedly leading to the deaths of at least seven people.

The arrest came on a day the police filed a first information report against the man – identified by the police as Narendra John Camm – under sections 318 (cheating), 338 (forgery of valuable securities, wills, and other important documents), 336 (forgery, specifically creating or altering documents or electronic records with the intent to deceive or cause harm) and 340(2) (using a forged document or electronic record as genuine) of the Bharatiya Nyaya Sanhita (BNS) and under the MP Ayurvedic Council Act.

Damoh superintendent of police Shrutkirti Somvanshi confirmed the arrest from Prayagraj. “After the registration of the FIR, our cyber team got active as this doctor, who is known as Narendra Yadav or Narendra John Camm, had a habit of running away from one place to another. We got input from cyber team and Damoh police nabbed him from Drona Omaxe township in Prayagraj and he is now being brought to Damoh,” said the SP.

The New Indian Express

Fake doctor accused of killing seven cardiac patients in MP arrested in Prayagraj

Arrest happened just some hours after lodging of FIR against him at Damoh Kotwali, NHRC too begins probe into the entire matter

<https://www.newindianexpress.com/nation/2025/Apr/07/waqf-property-its-distribution-across-the-states-uts>

Express News Service | Updated on: 07 Apr 2025, 11:43 pm

4 min read

BHOPAL: 'Fake cardiologist' N John Camm, whose role is being probed in connection with the deaths of at least seven cardiac patients at Mission Hospital in Madhya Pradesh's Damoh district, has been arrested from the Prayagraj district of Uttar Pradesh.

Acting on specific inputs, Camm (whose actual name is believed to be Narendra Vikramaditya Yadav) was arrested from a flat of a premium township in Prayagraj on Monday afternoon, more than 12 hours after a FIR was lodged against him in MP's Damoh district at Sunday midnight.

"He is being brought from Prayagraj and will be in Damoh by late night," Damoh district police superintendent Shrutkirti Somvanshi told TNIE.

Earlier on Sunday midnight, a case was registered against Camm and others on the complaint by Damoh district's chief medical and health officer Dr MK Jain, u/s 318(4), 338, 336(3), 340(2) and 3(5) BNS (which deal with cheating, forgery of documents and joint criminal liability for crime committed with a common intent). Section 25 of MP Ayarvaidic Adhinyam was also included in the FIR against the 'fake cardiologist,' who is believed to be named Narendra Vikramaditya Yadav.

The case was registered based on findings of a probe conducted in the matter by a panel of government doctors headed by the CMHO. The panel was constituted in the matter by the Damoh district collector Sudhir Kochar, following allegations by local advocate Deepak Tiwari about seven deaths having happened following surgical procedures performed by Camm at the Missionary Hospital in Damoh.

The panel during its probe has concluded that the documents (related to his medical qualifications/expertise) are suspected/fake. The panel has also concluded that deaths of some patients happened due to angiography/angioplasty conducted by Camm.

Further specialized probe into the seven deaths of patients which allegedly happened following the minimally invasive surgical procedures by Camm, has been referred to cardiologists at the government medical college in Jabalpur.

Importantly, the Damoh Kotwali police registered a case against the 'fake doctor' on Sunday midnight, just a few hours after a National Human Rights Commission (NHRC) team also began investigations into the matter on Monday.

"Three families, all from Damoh district (who lost their loved ones due to the surgical procedures by the fake doctor) have recorded their statements before the NHRC team on Monday. It's hard to comprehend why the FIR was registered on the CMHO's complaint just a few hours before the NHRC began its probe, is it face-saving? Also, why does the FIR only name the fake doctor among the accused, what about the hospital management not being named in the concerned FIR? The hospital's owner Ajay Lal is already accused in multiple cases, including those pertaining to religious conversion," questioned Deepak Tiwari.

What is the issue?

According to Tiwari, local advocate and president of the District Child Welfare Committee, they received a complaint from a patient in February, who doubted the credential of N John Camm, as he (Camm) was unable to conduct proper diagnosis.

A subsequent probe by Tiwari's team revealed that at least seven fatalities had happened due to the surgical procedures performed by Camm, following which the entire issue was brought to the notice of the Damoh district administration, ensued by the start of a probe by a panel of government doctors headed by the CMHO.

According to sources associated with the ongoing investigations, N John Camm (whose real name is believed to be Narendra Vikramaditya Yadav) carried out 15 non-invasive surgical cardiac procedures between January 1, 2025 and February 12, 2025, but he became untraceable after the entire issue of surgical procedures having caused seven deaths came to the fore in February.

"While total seven deaths have happened, possibly three to four actually happened after the angiography/angioplasty performed by N John Camm," a key source forming part of the ongoing probe claimed.

But it's not just the seven deaths which are the cause of concern, it's also the fake/suspected documents submitted by N John Camm at the Mission Hospital for proving his medical expertise, which are particularly under the scanner.

"In the documents he claims to have passed MBBS from the University of North Bengal's medical college, but enquiry into the registration number mentioned in the document, has turned out to be actually allotted to a doctor in Varanasi (UP). Also, the documents pertaining to MD and DM (Cardiology) from medical colleges of southern India seem suspected. Also, the Andhra Medical Council license number rendered to the hospital by Camm in Damoh, actually doesn't exist, which clearly suggests that he is not just a fake cardiologist, but also a fake doctor," a police officer forming part of the probe said.

Who's N John Camm?

Though he is named in official documents, including the Aadhar as N John Camm, primary investigations suggest his real name could be Narendra Vikramaditya Yadav, a native of Uttarakhand capital Dehradun.

He possibly attained the identity of N John Camm, to strike close resemblance with Prof John Camm, the professor emeritus of clinical cardiology at St George's University of London. The famous British cardiologist reportedly had confirmed to a fact-checking website that his identity was being misused by Yadav.

The fake doctor reportedly operated a website under the name njohncamm.com and also ran a twitter account under the handle @njohncamm, which is suspended now.

Yadav's claim about having worked in the past with the British cardiologist Dr John Camm, too have been found to be false.

In July 2023, Yadav using the same twitter account, had posted that UP CM Yogi Adityanath could control the riots in France "within 24 hours." The concerned tweet was shared by many news channels, but some were later deleted following questions about the account's authenticity.

He had also reportedly posted purportedly photoshopped pictures with UP CM Yogi Adityanath and Bihar CM Nitish Kumar under a fake name in the past.

More cases against him in other states?

While the FIR against the 'fake doctor' was registered in MP's Damoh district on Sunday midnight, there could be more criminal cases in which he is accused in other parts of the country.

"We're enquiring about the possibility of multiple cases against him elsewhere, including Noida and Ghaziabad in UP, one police station in Telangana district and also possibility of a case registered against him in Bilaspur (Chhattisgarh)," the Damoh district police superintendent Shrutkirti Somvanshi said.

Amar Ujala

दमोह फर्जी डॉक्टर: राष्ट्रीय मानव अधिकार आयोग की टीम पीड़ितों से मिली, आरोपी डॉक्टर प्रयागराज से गिरफ्तार

<https://www.amarujala.com/madhya-pradesh/damoh/national-human-rights-commission-team-met-the-victims-in-damoh-fake-doctor-case-2025-04-07>

न्यूज डेस्क, अमर उजाला, दमोह Published by: शबाहत हुसैन Updated Mon, 07 Apr 2025 07:07 PM IST

सार

दमोह

Damoh: दमोह ऑपरेशन प्रकरण में फर्जी डॉक्टर के खिलाफ मामला दर्ज कर लिया गया है। अब राष्ट्रीय मानव अधिकार आयोग की टीम दमोह पहुंची है। आयोग की तीन सदस्यीय टीम ने प्रशासन और पुलिस के अधिकारियों से चर्चा की है। इस पूरे मामले में कलेक्टर ने क्या कुछ कहा, आइये जानते हैं।

विस्तार

दमोह के अस्पताल में हार्ट सर्जरी के दौरान 7 मौतों के आरोपों के बीच पहला मामला दर्ज किया गया है। इस मामले में रात के अंधेरे में देर रात जिले के मुख्य चिकित्सा और स्वास्थ्य अधिकारी डॉ. मुकेश जैन ने कोतवाली थाना पहुंचकर सर्जरी करने वाले फर्जी डॉक्टर डॉ. एन जॉन केम के खिलाफ एफआईआर दर्ज कराई है। वहीं इस मामले में कलेक्टर ने मीडिया से बातचीत की है। देर शाम आरोपी डॉक्टर को पुलिस ने प्रयागराज से गिरफ्तार कर लिया है। इसकी पुष्टि एमपी श्रुतकीर्ती सोमवंशी ने की है।

क्या बोले दमोह कलेक्टर

दमोह कलेक्टर कलेक्टर सुधीर कोचर ने बताया कि राष्ट्रीय मानव अधिकार आयोग की टीम दमोह पहुंची है। आयोग की तीन सदस्यीय टीम ने प्रशासन और पुलिस के अधिकारियों से चर्चा की है। इसके अलावा टीम पीड़ित परिवार के लोगों से भी मिल रही है। साथ ही ऑपरेशन से संबंधित कागजातों को भी देखा जा रहा है। ये क्रम अभी लगातार चलेगा। आयोग की टीम नौ अप्रैल दोपहर तक रहेगी। टीम जो भी प्रमाण मांग रही है, वो सभी उपलब्ध कराए जा रहे हैं। आयोग के निष्कर्षों के बाद स्थिति साफ हो जाएगी। वहीं टीम के सदस्यों से मीडिया ने बात करनी चाही। इस पर सदस्यों ने कहा कि वे जांच के बाद ही कुछ कहने की स्थिति में होंगे।

इन धाराओं में दर्ज हुआ मामला

सीएसपी अभिषेक तिवारी ने बताया कि सीएमएचओ डॉ. मुकेश जैन ने कोतवाली में जांच प्रतिवेदन देकर आरोपी डॉक्टर के खिलाफ विभिन्न धाराओं में मामला दर्ज कराया है। प्रतिवेदन में उल्लेखित तथ्य के आधार पर डॉक्टर नरेन्द्र जान केम और अन्य के विरुद्ध धारा 318 (4), 338, 336(3) 340(2)3 (5) वीएनएस, मप्र आयुर्वेदान परिषद अधिनियम 1987 की धारा 24 का अपराध घटित करना पाए जाने से मामला दर्ज कर विवेचना में लिया गया है।

सीएसपी अभिषेक तिवारी ने बताया कि डॉ. जॉन केम के पास ऑपरेशन करने की योग्यता से संबंधित लाइसेंस नहीं था। डॉक्टर नरेन्द्र जान केम के द्वारा मध्य प्रदेश मेडिकल काउंसिल में बिना पंजीयन के मिशन अस्पताल में एन्जियोग्राफी और एन्जियोप्लास्टी कर धोखाधड़ी की है। डॉक्टर के मेडिकल दस्तावेज रजिस्ट्रेशन की साइट पर नहीं दिख रहे हैं। साथ ही मप्र मेडिकल काउंसिल में बिना पंजीयन के कोई भी चिकित्सक मध्यप्रदेश में अपनी सेवाएं नहीं दे सकता है। इस संबंध में मिशन अस्पताल द्वारा कोई दस्तावेज उपलब्ध नहीं कराये गए हैं।

पीड़ित कृष्णा पटेल ने क्या बताया ?

कृष्णा पटेल ने पहली शिकायत बाल कल्याण आयोग अध्यक्ष दीपक तिवारी से की थी। पीड़ित कृष्णा पटेल ने बताया कि उनके रिश्तेदार को डॉक्टर ने बिना टेस्ट के ही हार्ट में ब्लॉकेज बता दिए थे। तब उन्होंने इस पर आपत्ति दर्ज कराई थी और कहा था कि एंजियोग्राफी के उपरांत ही हार्ट के ब्लॉकेज का पता चलता है। इस पर उनसे डॉक्टर ने पढ़ाई के बारे में पूछा था। हालांकि बाद में उनके रिश्तेदार की एंजियोग्राफी हुई थी। हालांकि उसके विजुअल फुटेज मांगने पर उनको डांटा गया था। बाद में उन्होंने अपने रिश्तेदार को डिस्चार्ज करा लिया था।

लापरवाही तो हुई है

रेशमा बेगम के मामले में बेटे नवी कुरैशी ने बताया कि हमारी मां की तबीयत खराब हो गई थी। सरकारी अस्पताल ले गए थे। वहां से उन्होंने रेफर कर दिया तो मिशन अस्पताल लेकर गए। वहां जो ड्यूटी डॉक्टर थे, उन्होंने कहा कि आप 50 हजार रुपये जमा करें। फिर हमने उन्हें डिस्चार्ज करा लिया। प्राइवेट अस्पताल में चेक कराया, ईको वगैरह तो वहां बताया गया कि दो नसें ब्लॉक हो गईं, एक 92% तो दूसरी 80% तक। हमने जब ईको की जांच मांगी तो उन्होंने जांच नहीं दी। दो दिन चक्कर लगवाए। फिर हमने मैनेजर से बात की तो उन्होंने डॉक्टर से इस विषय में बात की। हम डॉक्टर से मिले तो उन्होंने कहा कि ब्लॉकेज हैं और ऑपरेशन हो जाएगा। उन्होंने ऑपरेशन किया, पर इस दौरान हमारी मां की मौत हो गई। नवी कुरैशी ने बताया कि मां को पहले भी अटैक आया था एक साल पहले, पर वो इलाज से ठीक हो गई थीं। उनका मानना है कि मिशन अस्पताल में लापरवाही तो हुई है। मेरी मां की उम्र तकरीबन 63 साल थी। हार्टअटैक से मौत होना बताया गया था तो हमने पोस्टमार्टम भी नहीं कराया। हमें तो अभी पता चला है कि डॉक्टर फर्जी है।

India Daily

Christian Missionary Hospital Case: फर्जी डॉक्टर बनकर सात मरीजों का दिल चीरने वाला कब होगा अरेस्ट?

एक फर्जी डॉक्टर ने एक दर्जन से अधिक मरीजों की हार्ट सर्जरी की, जिससे सात मौतें हुईं. यह मामला दमोह में ईसाई मिशनरी अस्पताल से जुड़ा है. माना जा रहा है कि अस्पताल के प्रमुख डॉ. अजय लाल और आरोपी नरेंद्र यादव दोनों देश छोड़कर भाग गए हैं.

<https://www.theindiadaily.com/state/madhya-pradesh/shocking-incident-at-damoh-hospital-7-die-after-surgery-by-fake-cardiologist-fir-registered-but-no-arrest-even-after-45-days-news-73118>

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Christian Missionary Hospital Case: राष्ट्रीय मानवाधिकार आयोग (NHRC) की एक टीम आज दमोह का दौरा करेगी. यह टीम ईसाई मिशनरी अस्पताल मामले की चल रही जांच की समीक्षा करेगी. इस मामले में एक कथित फर्जी डॉक्टर ने एक दर्जन से अधिक मरीजों की हृदय सर्जरी की थी, जिनमें से सात की मौत हो गई थी.

यह मामला डेढ़ महीने पहले दमोह जिला बाल कल्याण समिति के अध्यक्ष अधिवक्ता दीपक तिवारी की शिकायत के बाद सामने आया था. तिवारी ने आरोप लगाया था कि नरेंद्र यादव नाम का एक व्यक्ति, यूके के एक असली डॉक्टर डॉ. एन जॉन केम की झूठी पहचान बताकर खुद को हृदय रोग विशेषज्ञ बता रहा था और अस्पताल में सर्जरी कर रहा था.

देश छोड़कर भागे आरोपी

शिकायत के बाद, जिला प्रशासन द्वारा एक जांच समिति गठित की गई थी. हालांकि, आरोपों की गंभीरता के बावजूद, अभी तक कोई गिरफ्तारी नहीं हुई है. माना जा रहा है कि अस्पताल के प्रमुख डॉ. अजय लाल और आरोपी नरेंद्र यादव दोनों देश छोड़कर भाग गए हैं.

अधिवक्ता तिवारी ने कहा कि डॉ. लाल और यादव अस्पताल प्रबंधन के साथ लगातार ऑनलाइन संपर्क में थे - डॉ. लाल रात में और 'डॉ. जॉन' दिन में. उन्होंने कहा, 'जैसे ही मैंने शिकायत दर्ज कराई, डॉ. जॉन विदेश भाग गया.' शुरुआती संदेह तब हुआ जब फरवरी में एक मरीज ने शिकायत की कि डॉक्टर सही निदान करने में सक्षम नहीं है. गहरी पूछताछ करने पर आरोपी गायब हो गया. तिवारी ने दावा किया कि आधिकारिक दस्तावेजों से पुष्टि हुई है कि यादव डॉ. केम के रूप में प्रतिरूपण कर रहा था, और समिति की जांच में अब तक सात मौतों को कथित नकली उपचार से जोड़ा गया है.

NHRC टीम का दौरा

मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी (CMHO) डॉ. मुकेश जैन ने पुष्टि की कि जांच अभी भी जारी है. उन्होंने फ्री प्रेस को बताया, 'कलेक्टर सुधीर कोचर की अध्यक्षता में एक समीक्षा बैठक हो रही है. अभी तक कोई गिरफ्तारी नहीं हुई है क्योंकि आरोपी एक महीने से अधिक समय पहले भाग गया था.'

NHRC टीम का दौरा इस गंभीर मामले की निष्पक्ष और त्वरित जांच सुनिश्चित करने की दिशा में एक महत्वपूर्ण कदम है. पीड़ितों के परिवार न्याय की उम्मीद कर रहे हैं.

MP Breaking News

डॉ एन जॉन केम को पुलिस ने प्रयागराज से पकड़ा, राष्ट्रीय मानव अधिकार आयोग की टीम मिशन अस्पताल पहुंची, पीड़ितों से की मुलाकात

राष्ट्रीय मानव अधिकार आयोग के सदस्य प्रियंक कानूनगो ने कहा कि इस मामले में कलेक्टर पर एफआईआर होनी चाहिए वो सबसे बड़ा दोषी है , कलेक्टर को दो महीन से जानकारी थी घटना की उसके बाद भी उन्होंने एक्शन नहीं लिया, कानूनगो ने आरोप लगाया कि कलेक्टर सुधीर कोचर अस्पताल प्रबंधक अजय लाल को बचाने की कोशिश कर रहे हैं

<https://mpbreakingnews.in/madhya-pradesh/damoh/damoh-police-caught-dr-n-john-kem-from-prayagraj-up-national-human-rights-commission-team-reached-mission-hospital-met-victims-11-746301>

Atul Saxena | Published on -April 7, 2025

Dr N John Kem arrested from Prayagraj : दमोह के मिशन अस्पताल में हार्ट सर्जरी की बाद हुई मौतों के बाद हरकत में आये प्रशासन की एफआईआर होते ही तत्काल आरोपी डॉक्टर डॉ एन जॉन केम को पुलिस ने पकड़ लिया है, एसपी श्रुत कीर्ति सोमवंशी ने आरोपी डॉक्टर के पकड़े जाने की पुष्टि करते हुए कहा कि दमोह पुलिस उसे जल्दी ही लेकर यहाँ आने वाली है, उधर राष्ट्रीय मानव अधिकार आयोग की तीन सदस्यीय टीम दमोह पहुंच गई है उसने अस्पताल की जांच की और पीड़ितों से मुलाकात कर उनका पक्ष भी जाना है टीम यहाँ तीन दिन रहकर मामले की जड़ तक पहुँचने का प्रयास करेगी।

दमोह में मिशनरीज द्वारा संचालित मिशन अस्पताल में हुई 7 मौतों के बाद मचे हडकंप की गूंज जब दमोह से भोपाल तक पहुंची तक स्वास्थ्य विभाग नींद से जागा, बीती देर रात जिले के मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी डॉ एम के जैन ने कोतवाली थाने पहुँच कर सर्जरी करने वाले डॉक्टर डॉ एन जॉन केम के खिलाफ एफआईआर दर्ज कराई। एफआईआर होते ही पुलिस की तीन अलग अलग टीमों डॉ केम के संभावित ठिकानों पर दबिश देने लगी और उसे प्रयागराज से दबोच लिया।

दमोह SP ने डॉ केम के पकड़े जाने की पुष्टि की

एसपी श्रुत कीर्ति सोमवंशी ने आरोपी डॉक्टर के पकड़े जाने की पुष्टि करते हुए कहा कि हमारी एक टीम को आरोपी डॉक्टर केम के उत्तर प्रदेश के प्रयागराज में छिपे होने की जानकारी मिली थी वो ओमेक्स टाउनशिप में छिपा था, उसे पकड़ लिया गया है जल्दी ही दमोह पुलिस उसे लेकर आ रही है उसके पास से कई दस्तावेज मिले हैं जिन्हें केस में शामिल किया जायेगा।

पहले भी फरार हो चुका है डॉ केम

एसपी ने कहा कि डॉ केम के बारे में जो शुरूआती जानकारी मिली है उसके मुताबिक ये पहले भी कुछ मामलों में फरार हो चुका है और यहाँ से भी फरार हो गया था, इससे कड़ी पूछताछ की जाएगी और जो जानकारी मिलेगी उसके आधार पर इसपर भी एक्शन होगा , उन्होंने बताया कि मौतों के विषय में डॉक्टर से पूछताछ की जाएगी अस्पताल प्रबंधन से भी पूछताछ की जाएगी।

राष्ट्रीय मानव अधिकार आयोग की टीम पीड़ितों से मिली

उधर कलेक्टर सुधीर कोचर ने बताया कि मिशन अस्पताल में राष्ट्रीय मानव अधिकार आयोग की तीन सदस्यीय टीम दमोह आई है वो तीन दिन रहेगी उसने मुझसे, एसपी से, सीएमएचओ से, पीड़ितों से, शिकायतकर्ता से मुलाकात की है, वो अस्पताल के सभी दस्तावेजों की भी पड़ताल करेगी, टीम 9 अप्रैल तक रहेगी वो जो भी दस्तावेज मांगेगी हम उसे उपलब्ध करा रहे हैं।

MP में नहीं है रजिस्ट्रेशन , AP का रजिस्ट्रेशन भी फर्जी निकला

गौरतलब है कि सीएमएचओ डॉ मुकेश जैन ने जो एफआईआर दर्ज कराई है उसके मुताबिक मिशन अस्पताल में बीते महीने में हुई मौतों के जिम्मेदार बताए जा रहे कार्डियोलॉजिस्ट डॉ एन जॉन केम फ़र्जी डॉक्टर हैं, उन्होंने कलेक्टर द्वारा गठित की गई जांच कमेटी में जांच के दौरान जो तथ्य पाए उसके मुताबिक रिकार्ड में डॉ केम के दस्तावेज सही नहीं पाए गए हैं। नियमानुसार मध्य प्रदेश में प्रैक्टिस करने के लिए डॉ को एम पी सरकार के स्वास्थ्य विभाग में रजिस्ट्रेशन कराना था लेकिन एमपी में डॉ केम रजिस्टर्ड नहीं है, उनके जो दस्तावेज मिले है उसमें उन्होंने आंध्र प्रदेश का रजिस्ट्रेशन लगाया है लेकिन आंध्र प्रदेश के मेडिकल बोर्ड में भी उनके रजिस्ट्रेशन सम्बन्धी कोई दस्तावेज नहीं पाए गए हैं। मतलब साफ है कि डॉ केम यहां फर्जी तरीके से नोकरी कर रहे थे और इसी दौरान उन्होंने हार्ट ऑपरेशन किये।

एक शिकायत के बाद खुली मामले की परते

आपको बता दें कि दमोह के मिशन अस्पताल में डॉक्टर केम ने जो हार्ट सर्जरी की उनमें सात लोगों की मौत हो जाने के आरोप स्थानीय अधिवक्ता दीपक तिवारी ने शिकायत में लगाये थे जिसके बाद कलेक्टर ने महीने भर पहले जांच कमेटी बनाई थी और इस जांच में सीएमएचओ का किरदार अहम था और देर रात जो मामला दर्ज हुआ वो इसी जांच में सामने आए तथ्यों के आधार पर हुआ है। अब तक इस मामले में जो बात सामने आई उसमें आरोपी डॉक्टर डॉ एन जान केम ब्रिटेन के मशहूर लार्डियोलॉजिस्ट प्रोफेसर डॉ एन जान केम के नाम का इस्तेमाल करता था, जबकि असल में इस शख्स का नाम नरेंद्र विक्रमादित्य यादव है , इस शख्स के ऊपर हैदराबाद में आपराधिक मामले दर्ज हैं साल 2023 में ये व्यक्ति फ्रांस में हुए दंगों को लेकर एक ट्वीट से सुर्खियों में भी आया था जब फ्रांस में दंगे रोकने उसने यूपी के सीएम योगी आदित्यनाथ को भेजने की सलाह दी थी, ट्वीटर हैंडिल पर उसने यूपी सीएम के साथ बिहार के सीएम नीतीश कुमार की फोटो भी साझा की थी, आम लोगो के अलावा उत्तरप्रदेश के मुख्यमंत्री आफिस ने भी इसे ब्रिटेन के फेमस कार्डियोलॉजिस्ट डॉ केम का ट्वीट समझा था लेकिन जब खुलासा हुआ तो ये फर्जी डॉ केम नरेंद्र यादव निकला।

मीडिया के सवालों से भाग गए सीएमएचओ

बहरहाल इस फर्जी डॉक्टर के खिलाफ अभी सिर्फ धोखाधड़ी और फ़र्जी डॉक्यूमेंट तैयार कर नोकरी करने का मामला दर्ज हुआ है जबकि इसके द्वारा किये गए हार्ट ऑपरेशन और फिर मौतों के आरोपों को इसमें शामिल नहीं किया गया है जिसके लिए पुलिस को डीएम द्वारा कराई जा रही जांच का इंतज़ार है। इस मामले में देर रात अंधेरे में रिपोर्ट दर्ज कराने गए सीएमएचओ की भूमिका भी सन्देहों के घेरे में है, चूंकि आज से तीन दिन यानी 7, 8 और 9 तारीख को राष्ट्रीय मानव अधिकार आयोग की टीम केम्प कर इस मामले की जांच करेगी और टीम के आने से पहले रात में मुकदमा दर्ज कराने की बात विचार करने योग्य है।

The Print Hindi

इलाज के बाद सात मौतें: मप्र के अस्पताल के 'फर्जी' हृदय रोग विशेषज्ञ के खिलाफ प्राथमिकी

<https://hindi.theprint.in/india/seven-deaths-after-treatment-fir-against-fake-cardiologist-of-mp-hospital/803689/>

भाषा | 7 April, 2025 11:48 am IST

भोपाल, सात अप्रैल (भाषा) पुलिस ने मध्यप्रदेश के दमोह जिले में एक मिशनरी अस्पताल के 'फर्जी' हृदय रोग विशेषज्ञ के खिलाफ मामला दर्ज किया है, जिसके द्वारा कथित तौर पर इलाज किए जाने के बाद सात लोगों की मौत हो गई है। अधिकारियों ने सोमवार को यह जानकारी दी।

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) की एक टीम सोमवार को दमोह पहुंचेगी और मामले की जांच करने के लिए बुधवार तक वहां डेरा डालेगी।

अधिकारियों ने बताया कि पुलिस ने दमोह जिले के मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी (सीएमएचओ) एमके जैन की शिकायत पर रविवार आधी रात को आरोपी डॉ. नरेंद्र जॉन कैम के खिलाफ प्राथमिकी दर्ज की।

शिकायत में जैन ने आरोप लगाया कि डॉ. कैम ने मध्यप्रदेश मेडिकल काउंसिल में पंजीकृत हुए बिना मिशन अस्पताल में मरीजों की एंजियोग्राफी और एंजियोप्लास्टी करके धोखाधड़ी की है।

डॉक्टर के मेडिकल दस्तावेजों पर पंजीकरण प्रदर्शित नहीं है, जो प्रथम दृष्टया संदिग्ध प्रतीत होता है। प्राथमिकी में कहा गया है कि मध्यप्रदेश में कोई भी डॉक्टर मध्यप्रदेश मेडिकल काउंसिल में पंजीकरण के बिना सेवाएं नहीं दे सकता है।

जिला कलेक्टर के पत्र के बाद डॉक्टरों की एक टीम ने भी मामले की जांच की और अस्पताल प्रबंधन ने कहा कि डॉ. कैम पहले ही अस्पताल छोड़ चुके हैं।

प्राथमिकी के अनुसार, अस्पताल प्रबंधक ने डॉक्टर की डिग्री से संबंधित दस्तावेज उपलब्ध कराए और जांच दल को प्रथम दृष्टया मेडिकल काउंसिल या विश्वविद्यालय का पंजीकरण नंबर नहीं मिला, जो आमतौर पर दस्तावेजों में उल्लिखित होता है।

प्राथमिकी में कहा गया है कि मिशन अस्पताल द्वारा प्रस्तुत, संबंधित डॉक्टर के दस्तावेजों के अनुसार, उनका मेडिकल पंजीकरण प्रमाण पत्र आंध्र प्रदेश मेडिकल काउंसिल द्वारा जारी किया गया है। इसके अनुसार, लेकिन आंध्र प्रदेश मेडिकल काउंसिल की आधिकारिक वेबसाइट पर पंजीकरण में डॉ. कैम का नाम नहीं दिखाई देता है, इसलिए यह पहली नजर में संदिग्ध लगता है।

आरोपी के खिलाफ भारतीय न्याय संहिता की धारा 315 (4) (गबन), 338 (जालसाजी), 336 (3) (धोखाधड़ी के इरादे से दस्तावेज या इलेक्ट्रॉनिक रिकॉर्ड बनाना या बदलना), 340 (2) (जाली दस्तावेज और इलेक्ट्रॉनिक रिकॉर्ड) और 3 (5) (जब एक ही इरादे से कई व्यक्तियों द्वारा आपराधिक कृत्य किया जाता है, तो संयुक्त आपराधिक दायित्व) के तहत मामला दर्ज किया गया है।

एनएचआरसी में स्थानीय निवासी द्वारा पहले दर्ज कराई गई शिकायत के अनुसार, अस्पताल में काम करने वाले व्यक्ति ने 'डॉ एन जॉन कैम' नाम का इस्तेमाल करते हुए खुद को विदेश से शिक्षित और प्रशिक्षित दिखाया था।

शिकायतकर्ता ने दावा किया कि व्यक्ति का असली नाम नरेंद्र विक्रमादित्य यादव है। शिकायत में आरोप लगाया गया है कि उसने ब्रिटेन के एक प्रसिद्ध हृदय रोग विशेषज्ञ प्रोफेसर जॉन कैम के नाम का दुरुपयोग करके मरीजों को गुमराह किया और उसके गलत इलाज के कारण मरीजों की मौत हो गई।

शिकायत में आरोप लगाया गया है कि इस वर्ष जनवरी से फरवरी के बीच दमोह के मिशन अस्पताल के कार्डियोलॉजी विभाग में एक अयोग्य और अनाधिकृत डॉक्टर के इलाज के कारण कई लोगों की मौत हो गई।

एनएचआरसी सदस्य प्रियंक कानूनगो ने शुक्रवार को 'एक्स' पर एक पोस्ट में कहा कि दमोह के एक मिशनरी अस्पताल में सात लोगों की असामयिक मौत का मामला सामने आया है, जहां एक फर्जी डॉक्टर हृदय रोग के इलाज के नाम पर मरीजों का ऑपरेशन कर रहा था।

शिकायत के अनुसार, उक्त मिशनरी अस्पताल प्रधानमंत्री आयुष्मान योजना के अंतर्गत आता है, इसलिए सरकारी धन का दुरुपयोग भी किया गया है। उन्होंने कहा कि एमएचआरसी ने जांच के आदेश दिए हैं।

उन्होंने बताया कि जांच दल शिकायत में उल्लेखित संस्था और प्रशासनिक अधिकारियों सहित अन्य व्यक्तियों की जांच करेगा।

दमोह कलेक्टर सुधीर कोचर ने रविवार को बताया कि मामले में शिकायत मिली है और इसकी जांच की जा रही है।

भाषा दिमो मनीषा

मनीषा

यह खबर 'भाषा' न्यूज़ एजेंसी से 'ऑटो-फीड' द्वारा ली गई है. इसके कंटेंट के लिए दिप्रिंट जिम्मेदार नहीं है.

Dainik Bhaskar

राजनीति: दमोह फर्जी चिकित्सक कांड जांच में जुटा एनएचआरसी का दल

<https://www.bhaskarhindi.com/other/news-1129256>

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मध्य प्रदेश के दमोह में फर्जी चिकित्सक द्वारा हृदय रोगियों के किए गए ऑपरेशन के बाद सात लोगों की हुई मौत के मामले की जांच के लिए राष्ट्रीय मानवाधिकार आयोग का दल पहुंच गया है। यह दल मिशन अस्पताल के अलावा चिकित्सक से संबंधित दस्तावेज खंगाल रहा है और पीड़ित परिवारों के सदस्यों से बातचीत करेगा।

भोपाल/दमोह, 7 अप्रैल (आईएनएस)। मध्य प्रदेश के दमोह में फर्जी चिकित्सक द्वारा हृदय रोगियों के किए गए ऑपरेशन के बाद सात लोगों की हुई मौत के मामले की जांच के लिए राष्ट्रीय मानवाधिकार आयोग का दल पहुंच गया है। यह दल मिशन अस्पताल के अलावा चिकित्सक से संबंधित दस्तावेज खंगाल रहा है और पीड़ित परिवारों के सदस्यों से बातचीत करेगा।

बीते दिनों दमोह में संचालित मिशन अस्पताल में दो माह की अवधि के दौरान सात हृदय रोगियों की मौत का मामला सामने आया था। इस मामले में रविवार की देर रात चिकित्सक की डिग्री फर्जी होने को लेकर मामला दर्ज कर लिया गया। वहीं, सोमवार को राष्ट्रीय मानवाधिकार आयोग की टीम जांच के लिए पहुंची।

कलेक्टर सुधीर कुमार कोचर ने राष्ट्रीय मानवाधिकार आयोग के दल के आने की पुष्टि करते हुए कहा कि यह दल इस पूरे घटनाक्रम की गहन छानबीन करेगा और विभिन्न पक्षों से बातचीत भी करेगा।

पुलिस अधीक्षक श्रुतकीर्ति सोमवंशी ने बताया कि चिकित्सक नरेंद्र यादव उर्फ नरेंद्र जॉन केम के खिलाफ कोतवाली थाने में मामला दर्ज किया गया है। यह मामला उनकी डिग्री फर्जी होने को लेकर दर्ज हुआ है, जहां तक बात उनकी गिरफ्तारी की है तो उस दिशा में पुलिस आगे कार्रवाई कर रही है।

दमोह के मिशन अस्पताल में हृदय रोग विशेषज्ञ के तौर पर नरेंद्र यादव उर्फ नरेंद्र जॉन केम ने रोगियों के ऑपरेशन किए। इनमें से सात की मौत होने का दावा किया जा रहा है।

मुख्यमंत्री मोहन यादव ने कहा कि इस मामले में सरकार की ओर से कठोर कार्रवाई की जा रही है। जो भी गड़बड़ी के मामले सामने आ रहे हैं, सरकार उस पर त्वरित कार्रवाई कर रही है और हमारी सरकार ऐसे लोगों के खिलाफ कार्रवाई करने में पीछे नहीं रहेगी। यही कारण है कि सरकार की अपनी साख बनी है और स्वास्थ्य विभाग को निर्देश दिए हैं कि अगर ऐसे कोई भी मामले हों तो उन पर कार्रवाई करें।

दमोह में मिशनरी द्वारा संचालित मिशन अस्पताल में बीते दो माह में एक चिकित्सक ने विदेशी विशेषज्ञ चिकित्सक के नाम पर हृदय रोगियों के ऑपरेशन किए। इस मामले में शिकायत राष्ट्रीय मानवाधिकार आयोग से की गई है। शिकायत में कहा गया है कि एक हृदय रोग विशेषज्ञ बनकर आए फर्जी व्यक्ति ने ऑपरेशन किए और उसके बाद सात लोगों की मौत हुई है। यह शिकायत लगभग दो माह पहले जिला प्रशासन से की गई थी।

अस्वीकरण: यह न्यूज़ ऑटो फ़ीड्स द्वारा स्वतः प्रकाशित हुई खबर है। इस न्यूज़ में BhaskarHindi.com टीम के द्वारा किसी भी तरह का कोई बदलाव या परिवर्तन (एडिटिंग) नहीं किया गया है। इस न्यूज़ की एवं न्यूज़ में उपयोग में ली गई सामग्रियों की सम्पूर्ण जवाबदारी केवल और केवल न्यूज़ एजेंसी की है एवं इस न्यूज़ में दी गई जानकारी का उपयोग करने से पहले संबंधित क्षेत्र के विशेषज्ञों (वकील / इंजीनियर / ज्योतिष / वास्तुशास्त्री / डॉक्टर / न्यूज़ एजेंसी / अन्य विषय एक्सपर्ट) की सलाह जरूर लें। अतः संबंधित खबर एवं उपयोग में लिए गए टेक्स्ट मैटर, फोटो, विडियो एवं ऑडिओ को लेकर BhaskarHindi.com न्यूज़ पोर्टल की कोई भी जिम्मेदारी नहीं है।

Khaskhabar

दमोह फर्जी चिकित्सक कांड : जांच में जुटा एनएचआरसी का दल

<https://www.khaskhabar.com/local/madhya-pradesh/bhopal-news/news-damoh-fake-doctor-case-nhrc-team-engaged-in-investigation-news-hindi-1-713743-KKN.html>

khaskhabar.com: सोमवार, 07 अप्रैल 2025 4:45 PM

भोपाल/दमोह । मध्य प्रदेश के दमोह में फर्जी चिकित्सक द्वारा हृदय रोगियों के किए गए ऑपरेशन के बाद सात लोगों की हुई मौत के मामले की जांच के लिए राष्ट्रीय मानवाधिकार आयोग का दल पहुंच गया है। यह दल मिशन अस्पताल के अलावा चिकित्सक से संबंधित दस्तावेज खंगाल रहा है और पीड़ित परिवारों के सदस्यों से बातचीत करेगा।

बीते दिनों दमोह में संचालित मिशन अस्पताल में दो माह की अवधि के दौरान सात हृदय रोगियों की मौत का मामला सामने आया था। इस मामले में रविवार की देर रात चिकित्सक की डिग्री फर्जी होने को लेकर मामला दर्ज कर लिया गया। वहीं, सोमवार को राष्ट्रीय मानवाधिकार आयोग की टीम जांच के लिए पहुंची। कलेक्टर सुधीर कुमार कोचर ने राष्ट्रीय मानवाधिकार आयोग के दल के आने की पुष्टि करते हुए कहा कि यह दल इस पूरे घटनाक्रम की गहन छानबीन करेगा और विभिन्न पक्षों से बातचीत भी करेगा। पुलिस अधीक्षक श्रुतकीर्ति सोमवंशी ने बताया कि चिकित्सक नरेंद्र यादव उर्फ नरेंद्र जॉन केम के खिलाफ कोतवाली थाने में मामला दर्ज किया गया है। यह मामला उनकी डिग्री फर्जी होने को लेकर दर्ज हुआ है, जहां तक बात उनकी गिरफ्तारी की है तो उस दिशा में पुलिस आगे कार्रवाई कर रही है। दमोह के मिशन अस्पताल में हृदय रोग विशेषज्ञ के तौर पर नरेंद्र यादव उर्फ नरेंद्र जॉन केम ने रोगियों के ऑपरेशन किए। इनमें से सात की मौत होने का दावा किया जा रहा है। मुख्यमंत्री मोहन यादव ने कहा कि इस मामले में सरकार की ओर से कठोर कार्रवाई की जा रही है। जो भी गड़बड़ी के मामले सामने आ रहे हैं, सरकार उस पर त्वरित कार्रवाई कर रही है और हमारी सरकार ऐसे लोगों के खिलाफ कार्रवाई करने में पीछे नहीं रहेगी। यही कारण है कि सरकार की अपनी साख बनी है और स्वास्थ्य विभाग को निर्देश दिए हैं कि अगर ऐसे कोई भी मामले हों तो उन पर कार्रवाई करें। दमोह में मिशनरी द्वारा संचालित मिशन अस्पताल में बीते दो माह में एक चिकित्सक ने विदेशी विशेषज्ञ चिकित्सक के नाम पर हृदय रोगियों के ऑपरेशन किए। इस मामले में शिकायत राष्ट्रीय मानवाधिकार आयोग से की गई है। शिकायत में कहा गया है कि एक हृदय रोग विशेषज्ञ बनकर आए फर्जी व्यक्ति ने ऑपरेशन किए और उसके बाद सात लोगों की मौत हुई है। यह शिकायत लगभग दो माह पहले जिला प्रशासन से की गई थी।

--आईएनएस

India Today

Is KIIT ready to be more than a global brand?

Over the years, KIIT has expanded beyond just academics. With students from all over India and abroad, the university has become a melting pot of cultures.

<https://www.indiatoday.in/education-today/featurephilia/story/is-kiit-ready-to-be-more-than-a-global-brand-2705218-2025-04-07>

India Today Education Desk | New Delhi, UPDATED: Apr 7, 2025 12:47 IST

Patia, an underdeveloped locality in Bhubaneswar, has been transformed into a thriving urban hub largely due to the Kalinga Institute of Industrial Technology (KIIT) University. Besides augmenting economic growth, the university has fostered cultural diversity and global opportunities for students.

However, recent events have raised concerns about student safety and the university's handling of sensitive issues, leading to questions about its responsibility toward its growing community. Over the years, KIIT has expanded beyond just academics. With students from all over India and abroad, the university has become a melting pot of cultures.

Major companies like Microsoft, Amazon, and Adobe now recruit from KIIT, offering students opportunities that were once unheard of in the region. Despite this success, the university has recently come under scrutiny following the tragic death of a foreign student in February 2025. The National Human Rights Commission (NHRC) has accused KIIT of negligence.

However, KIIT officials maintained that the situation was complex and that they were trying to manage it as best as they could. "We deeply regret what happened. We are now working on improving our support system for students," said a university spokesperson. Having suspended many officials, KIIT has promised further internal reforms in response to the crisis.

It has also initiated dialogues with international students to ensure their concerns are heard and addressed more effectively in the future. For KIIT, this incident has been a wake-up call. The university's rapid growth has been impressive, but with expansion comes greater responsibility.

Despite the recent controversy, many still believe in the university's ability to learn from its mistakes and improve. "No institution is perfect. What matters is how it responds to challenges," said a faculty member. "KIIT has the resources and vision to not just be a top university but also one that truly cares for its students."

Addressing student concerns with transparency and compassion will be key to maintaining its reputation and ensuring that it continues to be a place where students feel safe, heard, and valued. A senior university official stressed that KIIT is committed to

reform. The university has already announced plans to expand its student counselling services and set up an independent grievance redressal cell.

Some alumni believe that the issue reflects the growing pains of an institution that has expanded rapidly. The local community, which has benefited immensely from KIIT's presence, is also watching closely. As KIIT takes steps to rebuild trust and strengthen its student support systems, the coming months will be crucial. If it follows through on its promises and ensures that student welfare is at the core of its policies, it could emerge from this crisis stronger and more respected than before.

Hindu

Seshachalam encounter: JAACT appeals to NHRC to get stay order vacated

<https://www.thehindu.com/news/cities/Madurai/seshachalam-encounter-jaact-appeals-to-nhrc-to-get-stay-order-vacated/article69423799.ece>

Published - April 07, 2025 08:32 pm IST - MADURAI

The Hindu Bureau

Marking the 10th remembrance meeting of the families of the victims of 2015 Seshachalam encounter incident, the Joint Action Against Custodial Torture (JAACT) has appealed to the National Human Rights Commission (NHRC) to intervene in the issue and render justice to the families of the victims.

In a press statement, JAACT legal advisor Henri Tiphagne said that in April 2015, labourers from Tamil Nadu were abducted, tortured and 20 persons were encountered in Seshachalam forest in Chittoor district in Andhra Pradesh by the Andhra Pradesh Red Sanders Anti-Smuggling Special Task Force (STF) comprising police officers and forest personnel.

The NHRC took suo motu cognisance of the incident and issued notices to Andhra Pradesh Chief Secretary and the Director General of Police of Andhra Pradesh to submit a detailed report.

In May 2015, the NHRC directed the Andhra Pradesh government to pay ₹5 lakh as interim relief to the families of each of the 20 persons killed by the STF personnel. The authorities were directed to take steps to disburse financial assistance to the families of 13 victims who belonged to Scheduled Tribe. The NHRC also recommended a CBI probe.

In June 2015, the Andhra Pradesh Chief Secretary filed a petition before the Andhra Pradesh High Court challenging the direction of the NHRC. The High Court ordered an interim stay of the directions.

Mr. Henri Tiphagne said that 10 years after the incident the interim stay had not been vacated and the proceedings before the High Court were still pending. The JAACT appealed to the NHRC to get the stay order vacated and ensure that the directions of the commission were implemented.

The JAACT requested the NHRC to intervene before the relevant court by exercising the power under Section 12(b) of the Protection of Human Rights Act, 1993, on behalf of the victims and their families, the press statement said.

Deccan Herald

Karnataka farmers forced to migrate to urban areas, courtesy uncertainty over MGNREGA employment

Data from the MGNREGS dashboard, accessed by DH, reveals that the Government of India owes payments for 10 lakh delayed workdays to workers in Karnataka.

<https://www.deccanherald.com/india/karnataka/karnataka-farmers-forced-to-migrate-to-urban-areas-courtesy-uncertainty-over-mgnrega-employment-3481798>

Varsha Gowda Last Updated : 07 April 2025, 16:14 IST

Persistent wage payment delays and limited number of available persondays have meant that the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is no longer the pastoral lifeline that it once was. Troubled by the mounting agrarian crisis, climate-related uncertainties and stagnating incomes, many farmers in rural Karnataka have been migrating to urban centres out of distress. “We have to rely only on agricultural labour but that is only available during the kharif and rabi seasons,” says Venkatalakshmi, a farmer from Gandhinagar village in Raichur district. Last year, her household received less than half of the 100 days of guaranteed wage employment in every financial year. Data from the NREGA Sangharsh Morcha reflects a similar trend, with average workdays per household having come down to just 44.62 days in 2024-25 from 52.08 days in 2023-24.

“Issues related to payment have started to become more common. It has been more than two months since I was last paid my wages,” she adds. Under the scheme, workers are legally entitled to payment within 15 days. Delayed payments incur compensation at a rate of 0.05% of the unpaid wages per day, beginning on the 16th day after the muster roll is closed. Data from the MGNREGS dashboard, accessed by DH, reveals that the Government of India owes payments for 10 lakh delayed workdays to workers in Karnataka. “There are also issues with the photo attendance. Some days that are not recorded at all,” says Virupama, an activist who advocates for MNREGS workers.

The app-based National Mobile Monitoring System (NMMS) was introduced in 2023. It has since been widely criticised and protested by activists and workers for its technocratic approach in its aim to plug leakages and corruption within the scheme. The effectiveness of the scheme has been gradually eroding due to insufficient funding over the past few years, according to Abhay Kumar, a national activist belonging to the Grameen Coolie Karmikara Sangathan. “This usually happens by the end of the financial year due to insufficient funding. Frequent delays in payment make the scheme unreliable,” he says. An official from the Department of Rural Development and Panchayat Raj confirms that delays become more common towards the end of the financial year. “Since there is high demand, the Ministry of Rural Development ends up having to request additional funds from the Department of Revenue. Owing to this, there are delays,” says the official.

Although allocations towards the scheme have increased over the years, they have not kept pace with increasing wages or demand. As a result, over the years, “the delays have started sooner in the year,” they add. Even this periodic increase in wage has been inadequate, according to a report by the parliamentary standing committee. In January, the committee noted that the wages paid under the MGNREGS since 2008 were “inadequate and not in consonance with the rising cost of living”.

Over the years, the government has repeatedly adjusted MGNREGS budget allocations, maintaining that the scheme is demand-driven. However, funding has often lagged behind actual expenditure. In 2020-21, the pandemic-driven surge in work demand pushed the budget from an initial Rs 61,500 crore to a revised Rs 1,11,500 crore. Similar upward revisions followed in subsequent years. For the 2024-25 financial year, the government has retained allocation towards the scheme at Rs 86,000 crore, effectively cutting funds by 4% compared to the previous year's spending, as per Union Budget documents. “It seems like there is a targeted effort towards dissolving the scheme by making access more difficult. The downsides are many because distress-related migration to cities may increase,” he says. In urban areas, access to shelter, food and livelihood is not guaranteed. Many also live under perilous circumstances. Venkatalakshmi, for instance, was forced to migrate to Bengaluru last year when her household did not get the allotted 100 person days. “We usually try to locate relatives in Bengaluru and put up tents or sheds close to them. Those months are very hard,” she says.

A report sponsored by the National Human Rights Commission underscores these living conditions. Blue-collar migrants are found to live in cramped quarters, makeshift tents, and access to healthcare services and education is generally poor. “In states with a high number of seasonal migrants, women and children usually suffer from malnutrition and anaemia. Even welfare benefits distributed at Anganwadis and schools are hard to reach due to migration,” says Abhay. The intensifying agrarian crisis and climate-related uncertainties have also made urban migration more paramount. In this context, the MGNREGS is particularly important as it provides for an additional stream of income alongside agricultural activity.